



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL RISE AT 11:00 A.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/27/2022	CITIZEN FOR JUSTICE AND PEACE Versus THE UNION OF INDIA AND 5 ORS.	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM SC, NRC ASSTT.S.G.I.
	WITH			
2	WP(C)/1411/2022	SRI ANOOWABH DEY Versus THE UNION OF INDIA AND 6 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM SC, NRC ASSTT.S.G.I.
3	PIL/59/2024	RAJIB LANGTHASA AND 2 ORS Versus THE GOVERNMENT OF ASSAM AND 14 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, FINANCE SC, N C HILLS SC, FOREST
4	PIL/68/2024	MOHAN CHANDRA MALAKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	GA, ASSAM SC, REVENUE
5	I.A.(Civil)/3996/2024 in WA/13565/2024	THE UNION OF INDIA AND ORS Versus HEAD CONSTABLE GENERAL DUTY MADHAB NAMASUDRA	MR. S K MEDHI	
	WITH			
	WA/13565/2024 (Filing Number)	The Union of India Versus Head Constable General Duty Madhab Namasudra	SANJAY KUMAR MEDHI	

LEAVE NOTE OF ADVOCATES FOR 08/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025

7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025
19)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
20)	MR. B BARMAN	08-01-2025	To	10-01-2025
21)	MR B K SINGH	06-01-2025	To	10-01-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3493/2024 FIXED	TALEBAR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, ELEM. EDU GA, ASSAM
2	WP(C)/3529/2024 FIXED	SONASWARI RAMCHIARY Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC SC, FINANCE
3	WP(C)/5743/2024 FIXED	BEDA KANTA CHETIA Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, SEC. EDU. SC, FINANCE DEPTT.
4	WP(C)/6127/2024 FIXED	DEBIKA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI	SC, HIGHER EDU
5	WP(C)/6338/2024 FIXED	SASANKA SEKHOR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	SC, HIGHER EDU
6	WP(C)/6422/2024 FIXED	THE PRINCIPAL DHUBRI LAW COLLEGE Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, HIGHER EDU GA, ASSAM
7	WP(C)/6640/2024 FIXED	DR ANUSHUYA SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	SC, N M C SC, HEALTH
	WITH I.A.(Civil)/3990/2024 in WP(C)/6640/2024	DR AKASH DOLEY AND 5 ORS Versus DR ANUSHUYA SARMAH AND ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. J PATOWARY MS. B SOREN MR. D J DAS	MR. K N CHOUDHURY MR. J PATOWARY SC, N M C SC, HEALTH
	WITH I.A.(Civil)/3992/2024 in WP(C)/6640/2024	DR AKASH DOLEY AND 5 ORS Versus DR ANUSHUYA SARMAH AND 2 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR P DOLEY	
8	WP(C)/6894/2024	JANGDAO BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC. BTC
9	WP(C)/6921/2024 FIXED	MONISHA DAS Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU SC, FINANCE DEPTT.

10	WP(C)/6957/2024 FIXED	EKBAL HUSSAIN AND 22 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MR. N H LASKAR MS. N.A. LASKAR MS. S. DEY	SC, HIGHER EDU
11	WP(C)/6972/2024 FIXED	AKHIL BARMAN AND 14 ORS Versus THE SECRETARY TO THE GOVERNMENT OF ASSAM, HIGHER EDUCATION (TECHNICAL) DEPARTMENT AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, HIGHER EDU
12	WP(C)/7001/2024 FIXED	KUSHESWAR HAZARIKA AND 65 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR. S C BISWAS MR. N H LASKAR	SC, HIGHER EDU
13	WP(C)/7039/2024 FIXED	MAKSURAT FIRDOUSE CHOWDHURY AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M H ANSARI MR. S ALIM	SC, ELEM. EDU SC, SSA
14	WP(C)/7050/2024 FIXED	SEFALI RANI NATH Versus THE STATE OF ASSAM AND ORS.	MR. K A MAZUMDER MR A HAI S A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
15	WP(C)/7062/2024 FIXED	HIMADRI BORAH AND 16 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M H ANSARI MR. S ALIM	SC, ELEM. EDU SC, SSA
16	WP(C)/26/2025	UMESH CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	S BARO	SC, SEC. EDU. SC, FINANCE
17	WP(C)/67/2025	UTPAL KALITA AND 6 ORS Versus THE STATE OF ASSAM AND 14 ORS	G. GOSWAMI MR H K NATH A J KASHYAP	SC, HIGHER EDU SC, APSC SC, HANDLOOM AND TEXTILE SC, FINANCE

ADMISSION

18	WP(C)/2246/2017 FIXED	PAYODHAR KALITA Versus THE STATE OF ASSAM and 4 ORS.	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.J BEGUM	MR.R C SAIKIA(R-5) MRG K SINGH(R-5) MS.K SAIKIAR-5 SC, SECONDARY EDUCATION SC, BTC
19	WITH WP(C)/1885/2023	SMTI CHITRALEKHA KONWAR Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. J C GOGOI (R-7) MR. K KALITA (R-7) MR B ISLAM (R-7) SC, SEC. EDU.
	WITH I.A.(Civil)/1616/2023 in WP(C)/1885/2023	KHANINDRA CHANGMAI Versus SMTI CHITRALEKHA KONWAR AND 6 ORS.	MR. J C GOGOI MR B ISLAM	GA, ASSAM MR. J I BORBHUIYA
20	WP(C)/6599/2018	ASSAM MADHYAMIK SIKSHAK ARU KARMACHARI SANTHA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M P SARMA	SC, EDU SC, FINANCE DEPTT.
21	WP(C)/2604/2020	NOMIR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM MR. L R MAZUMDER SC, SEC. EDU.
22	WP(C)/6202/2022 FIXED	MD HAZARAT ALI @ HAZARAT ALI Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MR. R ALI MR M SHELM MR H A AHMED MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU GA, ASSAM

23	WP(C)/2882/2023 FIXED	BINOD CH BORA Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MRS. M DEKA	SC, ELEM. EDU SC, SCERT, MR. S. BORA (R-2, R-5) GA, ASSAM SC, FINANCE
24	WP(C)/4355/2023 FIXED	BHARAT CHANDRA TALUKDAR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 9 ORS.	MR. U K NAIR MR. T DEURI MR. M MAHANTA MR. S CHOWDHURY MR. M P SARMA MS A DAS MS. L WANGSA	MR. S K GOSWAMI (10) MR. I ALAM MR. N J KHATANIAR MR N SARMA (10) MR H BARUAH MR. B K GOSWAMI (10) SC, N C T E SC, BTC SC, EDU SC, G U
25	WITH WP(C)/639/2024	ANUPAMA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR. S K GOSWAMI MR N SARMA MR. B K GOSWAMI	MR. T DEURI(R-9) MR. M MAHANTA (R-9) MR. R PHUKAN (r-1) MR. P TALUKDAR (r-1) MR. R MAHANTA MR. S CHOWDHURY (r-9) SC, N C T E MR. LENTSO (r-9) MS A DAS(R-9) MS. L WANGSA(R-9) SC, SEC. EDU. SC, BTC SC, G U
26	WITH WP(C)/6381/2024	TULASHI RABHA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. T DEURI (R-8) MR. M MAHANTA(R-8) MS A DAS(R-8) MS. L WANGSA(R-8) SC, SEC. EDU. SC, BTC SC, G U
27	WP(C)/5102/2023	KAKOLI DEBNATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. M MORE MR. A BORPUZARI	SC, HIGHER EDU MR D KALITA (R-3,4) MR J ABEDIN (R6) MR. S C BISWAS (R6) MR. D NATH (R-3,4) MR D DEKA(R-5) MR. P S BISWAS (R6)
28	WP(C)/6738/2023 FIXED	DR. HEMANTA SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR. J C GOGOI MR. S ALI MR B ISLAM	SC, HIGHER EDU MR. S K SINGHA (r-3, 4) MS. M GOGOI (r-3, 4)
29	WP(C)/7474/2023 FIXED	JURI BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, AG SC, SEC. EDU.
30	WP(C)/181/2024	DR. GRACE BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. P J PHUKAN	SC, HIGHER EDU MR. P K DEKA (R-7) J U AHMED (R-4,5,6) MR. N K MURRY (R-4,5,6) MR. P DAIMARY (R-7) MR S A REEYAZ (R-4,5,6) MR. R. KARIM (R-7) SC, BTC
31	WP(C)/1808/2024 FIXED	DR. SONU KUMAR Versus THE STATE OF ASSAM AND 3 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	SC, HIGHER EDU MR. K GOGOI MRS S GOSWAMI(R-3,4)
32	WP(C)/2890/2024 FIXED	RAMESH CHANDRA BORA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, SEC. EDU. SC, FINANCE

33	WITH WP(C)/2121/2024	DILIP KUMAR SARMAH AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM SC, SEC. EDU.
34	WP(C)/3224/2024	ARJUN DAS AND 26 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MRS. K DEVI MR. A DEKA MS S A KHALIFA N GAUTAM	SC, AHSEC SC, SEC. EDU.
35	WITH WP(C)/3264/2024	KALYAN KISHORE NATH AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
36	WITH WP(C)/3265/2024	ABUL HUSSAIN AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
37	WITH WP(C)/3294/2024	LAKHIMAI DUTTA AND 27 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
38	WITH WP(C)/3298/2024	BHUMIDHAR ROY AND 21 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
39	WP(C)/4173/2024 FIXED	TAHERA SIDDIKA LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A ISLAM	SC, ELEM. EDU GA, ASSAM
	WITH I.A.(Civil)/4065/2024 in WP(C)/4173/2024	TAHERA SIDDIKA LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A ISLAM	SC, ELEM. EDU GA, ASSAM
40	WP(C)/5411/2024 FIXED	MD. MOTIOR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S Ali MR K DAS	SC, ELEM. EDU SC, FINANCE DEPTT.
41	WP(C)/6812/2024 FIXED	DR AKASH DOLEY AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR P DOLEY	MR. K N CHOUDHURY(R-5,6,7) MR. J PATOWARY (R-5,6,7) N GAUTAM(R-5,6,7) SC, N M C SC, HEALTH

ORDERS

42	WP(C)/2816/2014 WITH WP(C)/4005/2007(D/O)	WAJHUL KAMAL AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR.K D SARMA MS.M DUTTA	SC, EDU
43	Cont.Cas(C)/70/2018 FIXED	RABBUL HUDA AND 28 ORS Versus PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)
44	WP(C)/1370/2019	PRANAB ROUTH Versus THE STATE OF ASSAM AND 8 ORS.	MS N NATH MR. M DUTTA	SC, ELEM. EDU SC, FINANCE DEPTT.
45	Cont.Cas(C)/412/2020 FIXED	PUTUL CHANDRA BARUAH AND 3 ORS. Versus PRITAM SAIKIA AND 2 ORS.	MR. P J SAIKIA MR. A K GUPTA	MR. D SAIKIA MR. D SAIKIA MS. P CHAKRABORTY MS. N PHUKAN MR A CHALIHA
46	WP(C)/1680/2021	SHAHERA KHATUN AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. M H TALUKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, HIGHER EDU

47	WP(C)/4012/2021	GAJEN CH SWARGIARY Versus THE STATE OF ASSAM AND 8 ORS	MR. B J GHOSH MR H RAHMAN MRS. B HAZARIKA	MD R ISLAM (R-10) MR D N SARMA (R-10) SC, N C T E S K DAS (R-10) SC, SEC. EDU. SC, BTC SC, G U
48	I.A.(Civil)/41/2022 in WP(C)/157/2021	SAMORENDRA KR SENGUPTA Versus THE CHAIRMAN, BOARD OF GOVERNORS SAINIK SCHOOL SOCIETY AND ORS	MR. S A HUSSAIN MR D J HALOI	ASSTT.S.G.I.
	WITH WP(C)/157/2021	SAMORENDRA KR SENGUPTA Versus THE CHAIRMAN AND 4 ORS	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	MRS. A GAYAN (R-4) ASSTT.S.G.I. MS. R PATHAK (SC, CBSE, R-5)
	WITH I.A.(Civil)/718/2021 in WP(C)/157/2021	SAMORENDRA KR. SENGUPTA Versus THE CHAIRMAN AND 4 ORS.	MR D J HALOI	MRS. A GAYAN ASSTT.S.G.I.
49	Cont.Cas(C)/251/2022 FIXED	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2) SC, FINANCE
50	Cont.Cas(C)/610/2022	UMESH DEKA AND 10 ORS Versus DR. BIJOYA CHOUDHURY AND ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR. D SAIKIA(R-4) MR S M T CHISTIE MR S M T CHISTIE MR. R MAZUMDAR (R-4) MR. B GOGOI (R-5) MR P NAYAK (R-5) MR A CHALIHA (R-5) SC, SEC. EDU. SC, FINANCE DEPTT.
51	WP(C)/3484/2022	MONOWARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, SEC. EDU. SC, FINANCE
52	WP(C)/6496/2022	MD. OSMAN ALI MIAH Versus THE STATE OF ASSAM AND 5 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	GA, ASSAM SC, AG SC, SEC. EDU.
53	Cont.Cas(C)/193/2024 FIXED	KHAIRUZZAMAN SHAHNIAR Versus SMTI. MAMATA HOJAI, AES	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	MR. D SAIKIA MR S M T CHISTIE
54	Cont.Cas(C)/353/2024 FIXED	MISS MALATI BEPARI Versus NARAYN KONWAR, IAS AND ANR	MR I HAQUE	MR. D SAIKIA (R-2) MR. N J KHATANIAR(R-2) MR B KAUSHIK(R-2)
55	Cont.Cas(C)/405/2024	SALEK AHMED AND 8 ORS Versus NARAYAN KONWAR AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR. D SAIKIA (R-2) MR B KAUSHIK(R-2) MR. A PHUKAN(R-2)
56	Cont.Cas(C)/601/2024	SHAJAHAN ALI Versus SMT. SURANJANA SENAPATI	MR. B J GHOSH MD. S ISLAM MS M DAS MR. M DEKA	
57	I.A.(Civil)/2525/2024 FIXED in WP(C)/2681/2024	LAKHIMI PHUKAN AND 16 ORS. Versus THE STATE OF ASSAM AND 19 ORS	MR. S HOQUE MR. A PAUL MS. P BORAH MS. P BORAH MR. M ISLAM MR. R ALOM	SC, HIGHER EDU DR. P AGARWAL (R-3)

WITH
[WP\(C\)/2681/2024](#)

LAKHIMI PHUKAN AND 16 ORS.
Versus
THE STATE OF ASSAM AND 19 ORS

MR K K MAHANTA (Sr.
Advocate)
MR. S HOQUE
MR. A PAUL
MS. P BORAH
MR. M ISLAM
MR. R ALOM

SC, HIGHER EDU

58 [WP\(C\)/4769/2024](#)

KANSHAI MUSHAHARY AND 15 ORS
Versus
THE STATE OF ASSAM AND 512 ORS

MR. A K BHUYAN
MS. N CHOUDHURY
MR. A KHOOND
MS B BORA
MR A SHARMA
MR A TALUKDAR
MR J DAS
MS M.CHAKRABORTY

SC, BTC
SC, EDU

59 **WITH**
[WP\(C\)/5163/2024](#)

SANJIT ARYA
Versus
BODOLAND TERRITORIAL COUNCIL AND
ANR

MR B D DAS
MR H K SARMA
MR. D THAOSEN

SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
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19)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
20)	MR. B BARMAN	08-01-2025	To	10-01-2025
21)	MR B K SINGH	06-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,8th January 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./36/2025	JUAHIR HUSSAIN @ JUWAHIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	PP, ASSAM
2	Bail Appln./39/2025	MASUK RAHMAN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
3	Bail Appln./40/2025	BIKASH GOGOI Versus THE STATE OF ASSAM	MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
4	Bail Appln./42/2025	NIJAM ALI AND ANR Versus THE STATE OF ASSAM	MR. A K SHARMA M. HOSSAIN MR. A AHAD MR S.SARMAH	PP, ASSAM
MOTION				
5	AB/19/2025	MAZNUR ALI @ MONI Versus THE STATE OF ASSAM	MR K THAKUR MS. J. A. RAHMAN B ALI SK	PP, ASSAM
6	AB/24/2025	SADEKUL ALI AND ANR Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN R KHA	PP, ASSAM
7	AB/29/2025	MAJIBUR RAHMAN AND 4 ORS Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTIPI MR ROBIUL HOQUE	PP, ASSAM
8	AB/30/2025	AFJAL HUSSAIN BEPARI Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
9	AB/33/2025	BAHARUL ISLAM Versus THE STATE OF ASSAM	M. HOSSAIN MR. ABU LAISE MS. A SULTANA	PP, ASSAM
BAIL HEARING (BA)				
10	Bail Appln./3932/2023 WITH SCANNED LCR, FIXED	MD. HASAN ALI Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM

11	Bail Appln./1372/2024 WITH SCANNED LCR	NUMAN UDDIN Versus THE STATE OF ASSAM	MR. K K DEKA MS D RABHA	PP, ASSAM
12	Bail Appln./3133/2024 WITH SCANNED LCR, FIXED	MAJIR UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
13	Bail Appln./3595/2024 WITH SCANNED LCR, FIXED	AHIDUL SK @ AHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	MR. D GOGOI (Amicus Curiae, R-2) PP, ASSAM
14	Bail Appln./3649/2024 FIXED	RAJESH KUMAR DEWRY Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
15	Bail Appln./3689/2024 WITH SCANNED LCR, FIXED	RANJIT BORO Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
16	Bail Appln./3705/2024 WITH SCANNED LCR, WITH OFFICE NOTE, FIXED	OMAR ALI @ AMAR SK Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
17	Bail Appln./3710/2024 FIXED	ALARATDIN ALI@ RAHUL ALI Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
18	Bail Appln./3760/2024 FIXED	BITUL SENAPATI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR A N IQBAL MR. A NAYAK R HAQUE	PP, ASSAM
19	Bail Appln./3819/2024 FIXED	TAPAN RABHA AND ANR. Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
20	Bail Appln./3842/2024 FIXED	MUNIR RAHMAN Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA J SINGPHO A GHOSAL	PP, ASSAM
21	Bail Appln./3856/2024 FIXED	ARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR A SHARMA	MR. A K BHUYAN (R2) MS. N CHOUDHURY (R2) MS B BORA (R2) MR A SHARMA (R2) MR A TALUKDAR (R2) MR J DAS (R2) PP, ASSAM
22	Bail Appln./3861/2024 FIXED	JEHERUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY M ALAMGEER MR. I U CHOWDHURY	PP, ASSAM
23	Bail Appln./3881/2024 FIXED	MD MAHIRUDDIN ALIAS MOHIR UDDIN ALIAS MOHIR ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S HAQUE MD IMRAN	PP, ASSAM
<u>BAIL HEARING</u>				
24	AB/2315/2023 FIXED	HEMANTA TALUKDAR Versus THE STATE OF ASSAM	MR. M SARANIA MS. C NEWME MR A SARANIA MR. R BEZBARUAH	PP, ASSAM
25	AB/2421/2024 FIXED	RONY DAS Versus STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
26	AB/2540/2024 FIXED	RANA AHMED Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
27	AB/2610/2024 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM

28	AB/2754/2024 FIXED	NIKUNJA BASUMATARY Versus STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
29	AB/2756/2024 FIXED	YAR RAHMAN SHAH @ YAR MOHAMMAD Versus THE STATE OF ASSAM AND ANR	MR. A Z AHMED	MS. M K BROWN, Amicus Curiae(R) PP, ASSAM
30	AB/2850/2024 FIXED	HAIDAR ALI KHAN AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
31	AB/2996/2024 FIXED	KHASNUR ALI AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
32	AB/3051/2024 WITH OFFICE NOTE, FIXED	RAJIB HUSSAIN LAKAR @ RAJIB HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM	MR. N G KUNDU (R-2) R SAHA (R-2) PP, ASSAM
33	AB/3057/2024 FIXED	SHRI BULEN BORGHAIN Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
	WITH			
34	AB/3070/2024	SHRI DURGESWAR GOGOI Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
35	AB/3121/2024 FIXED	SUBHASH BORAH Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH MR. T BARUKIAL	PP, ASSAM
36	AB/3140/2024 WITH SCANNED COPY OF UP TO DATE CASE RECORD, FIXED	BADHRUDH JAMAN LASKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A M S MAZUMDER	PP, ASSAM
37	AB/3145/2024 FIXED	ASHRAFUZ ZAMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
38	AB/3167/2024 FIXED	DHARMESWAR ROY Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
39	AB/3200/2024 FIXED	JAGADISH SONOWAL AND 2 ORS Versus THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA H S BARUAH MR M BHUYAN	PP, ASSAM
40	AB/3225/2024 WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD, FIXED	MUSTAFA HUSSAIN Versus THE STATE OF ASSAM AND ANR	MD. R ALI MR. A M KHAN MR Z RAHMAN MR S PRODHANI	MR A ALI (R-2) MS. M KHATUN(R-2) PP, ASSAM
41	AB/3226/2024 WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD, FIXED	MONNAF BEPARI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR AMINUR RAHMAN	PP, ASSAM
42	AB/3232/2024 WITH SCANNED COPY OF UP TO DATE CASE RECORD, WITH OFFICE NOTE, FIXED	SRI KANAK GOHAIN Versus THE STATE OF ASSAM AND ANR.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
43	AB/3241/2024 WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD, FIXED	TOYAM UDDIN Versus THE STATE OF ASSAM AND ANR	MD S HOQUE MR. M DEKA MS B A AHMED	PP, ASSAM
44	AB/3258/2024 WITH OFFICE NOTE, FIXED	SRI PARTHA DAS Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
45	AB/3298/2024 FIXED	NASIR UDDIN AHMED @ NASIR ALI Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM	PP, ASSAM
46	AB/3306/2024 FIXED	AMIT NANDY Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	PP, ASSAM

ORDERS

47	Review.Pet./42/2021 WITH WP(C)/5729/2019 (D/O)	SHEHNAZ BEGUM Versus JYOTI PRASAD LAHAN AND 12 ORS	MR H K SARMA MR. B DAS MR. D THAOSEN	MR. K N CHOUDHURY MR. J PATOWARY SC, HEALTH FOR CAVEATOR
48	W.P.(CrI.)/37/2022	JOYDEB DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. R K D CHOUDHURY MR. A BHATTACHARYA MS. K MALAKAR MS. L DEVI MR. S BIKASH MR. A BHATTACHARJEE MS P BORA MS P DUTTA	MR D KALITA (R-4) GA, ASSAM MR. S C BISWAS (R-8) MR P KATAKI (R-8) MR. S BORTHAKUR (R-4) MS. S KAKATI (R-4) MS. U NANDA (R-8) MS A BORAH SC, CBI GA, ASSAM
49	W.P.(CrI.)/37/2024	SURONJAN MANDAL Versus THE STATE OF ASSAM AND 6 ORS.	MR P KATAKI MS S BARPUJARI MRS R BEGUM	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025
19)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
20)	MR. B BARMAN	08-01-2025	To	10-01-2025
21)	MR B K SINGH	06-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6730/2024 FIXED	RITA SAIKIA Versus RESERVE BANK OF INDIA AND 6 ORS.	MR MINTU SAIKIA MS R DUTTA	GA, ASSAM
2	WP(C)/6810/2024 FIXED	ARINDAM PAUL Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 2 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	SC, K A A C
3	WP(C)/6868/2024 FIXED	GATTANI INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, TAXES
4	WP(C)/6920/2024 FIXED	DIPANKAR CHETIA AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM SC, EXCISE DEPTT.
5	WP(C)/6929/2024 FIXED	M/S APEEJAY TEA LIMITED (PROP. DHULAPADUNG TEA ESTATE) Versus THE UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	DY.S.G.I.
6	WP(C)/7071/2024 FIXED	PRASANT N. CHOUDHURY Versus THE STATE OF ASSAM AND 9 ORS.	MR A CHANDRAN S SHARMA	GA, ASSAM SC, APDCL
7	WP(C)/13/2025	ZAKIR ALOM SHAH Versus THE STATE OF ASSAM AND 8 ORS	MR. A Z AHMED	GA, ASSAM
8	WP(C)/17/2025	M/S RCN CONSTRUCTION CO. PVT. LIMITED Versus THE STATE OF ASSAM AND 9 ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTHIA	SC, AG (A AND E) SC, PWD SC, FINANCE DEPTT.
9	WP(C)/27/2025	HEMANTA GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS.	MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN	GA, ASSAM
10	WP(C)/45/2025	SANKAR MADHAB KRISTI BIKASH KENDRA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K MEDHI MR S BORTHAKUR MS. P BORAH	GA, ASSAM DY.S.G.I.

11	WP(C)/50/2025	PARBIN SULTANA Versus THE STATE OF ASSAM AND 7 ORS	MD S HOQUE MR. M DEKA MS B A AHMED	GA, ASSAM SC, FOREST SC, REVENUE SC, P C B A
12	WP(C)/63/2025	SUNIL DAS AND ANR Versus THE UNION OF INDIA AND 5 ORS	MR. A AHMED MS. D GOSWAMI R LAKRA MS. S DAS	DY.S.G.I. SC, ONGC
ORDER (IMPLEADMENT OF PARTY)				
13	I.A.(Civil)/4051/2024 B/O in Cont.Cas(C)/99/2023 WITH Cont.Cas(C)/99/2023	BINOD KUMAR TODI Versus PABITRA KHOUND AND ORS	MR. S K DAS MR R KARIM	
		BINOD KUMAR TODI Versus PABITRA KHOUND AND 2 ORS.	MR. S K DAS MR R KARIM	
ADMISSION				
14	WP(C)/890/2017 WITH LCR	THE WORKMAN - SMTI. ARCHANA DIHINGIA Versus THE MANAGEMENT OF M/S. UDALGURI TEA ESTATE and ANR.	MS. B CHOWDHURY (LEGAL AID COUNSEL) PETITIONER IN PERSON	MS. M HAZARIKA (R-1) MR. D NATH (ADDL. SR. GA, ASSAM,(R-2)) MS. S KHOUND (R-1)
15	WP(C)/7612/2018 WITH OFFICE NOTE	KHANJAN SAIKIA Versus THE STATE OF ASSAM AND 9 ORS	MR. B C DAS MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, FOREST
16	WP(C)/2986/2019	SURESH PRASAD Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA	GA, ASSAM SC, APDCL
17	WP(C)/2594/2022	M/S VINAYAK LOGISTIC AND ANR Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR. K P MAHESWARI MR. A GOYAL MR. A CHOUDHURY	MRS. A GAYAN, CGSC SC, RAILWAY
18	WP(C)/4976/2022	M/S CACHAR ALLOYS Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL
19	WP(C)/5205/2022	PREMUSH DAIMARY Versus THE BODOLAND TERRITORAL COUNCIL AND 5 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC SC, PWD
20	WP(C)/879/2023	KALYAN KUMAR ACHARJEE AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR P K DAS MR. M BARUAH	SC, PWD
21	WP(C)/1409/2023 FIXED	MD. SAFIQU L HAQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. S HOQUE	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
22	WP(C)/1349/2024 FIXED	M/S INFOTECH SOLUTION AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. P BHOWMICK MR. D THAOSEN	MR. K P MAHESWARI(R-2) MR. K GOGOI DY.S.G.I. SC, SSA
23	WP(C)/4448/2024 FIXED	M/S NORTHEAST ENGINNERING AND CONSTRUCTION Versus THE UNION OF INDIA AND ANR	MR. K N CHOUDHURY MR. RANGON CHOUDHURY N GAUTAM	MR. S MITRA(R-1) MR D SENAPATI(R-2) MR A K BORO (R-1) MR H K SARMA (R-2) MR. R. RAMEEZ(R-1) MR S.MITRA(R-1) SC, BPCL
24	WP(C)/4627/2024	ABDUL AWAL Versus THE STATE OF ASSAM AND 6 ORS	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	MR. K P PATHAK (R-7) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
25	WP(C)/4773/2024 B/O	M/S TRIO STONEY MART Versus THE STATE OF ASSAM AND ORS	MR. T J MAHANTA S A BAKHTIAR	SC, FOREST

26	WP(C)/4985/2024 FIXED	MD MUSLIM ALI Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, BTC SC, PWD
ORDERS				
27	WP(C)/6371/2018	M/S. NC CABLES LIMITED Versus THE UNION OF INDIA AND 4 ORS.	MR. P BORA MRS. M C DUTTA MR. A CHETIA	MS G SARMAH (RAILWAY ADVOCATE) SC, RAILWAY
28	Cont.Cas(C)/499/2019 FIXED	JITEN KALITA Versus RAJESH KENGPAL AND 5 ORS	MS. P TAMULI MR. N GOGOI	MR. D SAIKIA MRS. D DAS BARMAN MR. B GOGOI MR P NAYAK MS. P CHUTIA
29	Cont.Cas(C)/732/2019 FIXED	MINT LOGISTICS PVT. LTD. Versus VINOD ROY AND 3 ORS.	MR. D SAIKIA MR. B GOGOI MR P NAYAK	
30	WP(C)/1926/2019	NISHIKA ROADLINES Versus THE STATE OF ASSAM AND 3 ORS.	MR S S DEY MR. M NATH MR. A ROY MR. A BHATTACHARJEE MR. D J KAPIL	GA, ASSAM SC, F C I
31	WP(C)/7595/2019	NURUL HASSAN Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BARUAH MS. M DEY	SC, PNRD MR. M NATH
32	Cont.Cas(C)/239/2020 FIXED	ZAKIR HUSSAIN SARKAR AND 21 ORS. Versus HEMEN DAS AND 5 ORS.	MR. S K ROY MD K RAHMAN	MR. M NATH MR. A ROY MR. A BHATTACHARJEE
33	I.A.(Civil)/2450/2023 in WP(C)/4051/2023	SAURAV SARKAR Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS MS. M BEGUM S NATH	GA, ASSAM MR. P SHARMA MR P SHARMA SC, AFDC SC, AFDC
	WITH WP(C)/4051/2023	SAURAV SARKAR Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS MS. M BEGUM S NATH	GA, ASSAM MR P SHARMA SC, AFDC
34	WP(C)/5939/2024 FIXED	DRUPADI BISWAS AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A T SARKAR MR. T AHMED AMINUR RAHMAN	GA, ASSAM
35	WP(C)/6814/2024 FIXED	NITUSING BORGAYARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR G BAISHYA MR I AHMED K BANIK	SC, BTC
	WITH WP(C)/5736/2024	NITUSING BORGAYARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR G BAISHYA MR I AHMED K BANIK	J U AHMED (R-5) MR S A REEYAZ(R-5) SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025

12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025
19)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
20)	MR. B BARMAN	08-01-2025	To	10-01-2025
21)	MR B K SINGH	06-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 6

[DIVISION BENCH-I AND II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/77/2024	KALBARI EDUCATED UNEMPLOYED YOUTH SOCIETY AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER MR N ALAM M. BORUAH	GA, ASSAM DY.S.G.I. SC, BTC
2	WP(C)/6534/2024	MONOWARA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/20/2025	SURAJ NAIDING AND 3 ORS. Versus THE N. C. HILLS AUTONOMOUS COUNCIL AND 5 ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTH	GA, ASSAM SC, NCHAC
4	WP(C)/24/2025 B/O	ABDUL KHALEK Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/35/2025 B/O	ABDUL MUTALEB @ MD. ABDUL MUTALEB @ MD ABDUL MATALIB Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/51/2025	NURJAHAN KHATUN Versus UNION OF INDIA AND 5 ORS	MR. S K GOSWAMI MR. N BARMAN MR. C MAHANTA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
ADMISSION				
7	WP(C)/2351/2023 FIXED	RAM KAMAL SINHA AND ANR Versus THE STATE OF ASSAM AND ANR	MR B SINHA	SC, CO OP
8	PIL/7/2024 FIXED	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	SC, ASLSA GA, ASSAM SC, FINANCE
9	Cus.Ref./11/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SHRI JAHAR DAS,	MR. S C KEYAL	

10	WP(C)/239/2024 FIXED	RASHIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. Z KHALID MR. M HASAN MD. A H LASKAR MS S Z HAYAT	GA, ASSAM
11	WA/297/2024 FIXED	RENU BORA SINGH AND 14 ORS Versus THE UNION OF INDIA AND 3 ORS	ALHAJJ I UDDIN MR. H ALI MS S DAS B BARMAN	MRS. R DEVI DY.S.G.I. SC, FINANCE SC, HEALTH SC, PWD
12	WA/301/2024 FIXED	ABDUL KADER Versus THE STATE OF ASSAM AND 3 ORS	MR B M DEKA MS D MAHANTA S YESMIN MR D MEDHI	GA, ASSAM MR G PEGU(R-1) MR B KAUSHIK (R-1) MR. S HAZARIKA(R-1) MS. M K SHARMA(R-1) SC, EXCISE DEPTT.
13	WA/302/2024 FIXED	DHRUBAJYOTI SAIKIA Versus SIMANTA GOGOI AND 4 ORS	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	SC, HIGHER EDU. SC, AG
14	WA/384/2024 FIXED	NARENDRA PRATAP SINGH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA S. M. ZINNA	DY.S.G.I.
15	WA/433/2024 B/O	BABUL MAZUMDAR AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR S K BEHARA MR J RAJBONGSHI	MR. K K NANDI (r-1,2) MS S DEY (r-1,2) MISS. R. DAS (r-1,2)
16	WP(C)/449/2024 FIXED	M/S MOON ENTERPRISE AND ANR Versus STATE BANK OF INDIA AND ANR	MR. N NATH MR N TALUKDAR MS A BARUAH	GA, ASSAM
17	WP(C)/4397/2024 FIXED	KALYANI TUDU AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM
18	WP(C)/5022/2024 FIXED	MARUZA BIBI @ MARUFA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. A DAS MS M BHARATI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
19	WP(C)/5155/2024 B/O	SALAM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/3836/2024 in WP(C)/5155/2024	SALAM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
20	WP(C)/5717/2024 B/O, WITH LCR	MD. HUSSAIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
21	WP(C)/6041/2024 FIXED	SALAMUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR S HUSSAIN AMINUR RAHMAN	GA, ASSAM GA, ASSAM GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
22	WP(C)/6207/2024 FIXED, WITH LCR	MD. MOINUDDIN SK Versus THE UNION OF INDIA AND 5 ORS	MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
23	WP(C)/6211/2024 FIXED, WITH LCR	FALU MIA @ FALU MIAH Versus THE UNION OF INDIA AND 7 ORS	MR. B K SEN MR A HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
24	WP(C)/6239/2024 FIXED, WITH LCR	MD. JALALUDDIN @ MD. JALEMUDDIN Versus THE UNION OF INDIA AND 6 ORS	MS. G BORAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

25	WP(C)/6261/2024 FIXED	AYNAL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. U P CHALIHA MS. M ROY MD. I AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
26	WP(C)/6570/2024 WITH LCR	SONA UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/3814/2024 in WP(C)/6570/2024	SONA UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
27	WP(C)/6656/2024 FIXED, WITH LCR-3 FILES	KERAMAT ALI Versus THE UNION OF INDIA AND 5 ORS	MS. D GHOSH	GA, ASSAM
	WITH I.A.(Civil)/3866/2024 in WP(C)/6656/2024	KERAMAT ALI Versus THE UNION OF INDIA AND 5 ORS	MS. D GHOSH	GA, ASSAM
28	WP(C)/6677/2024 FIXED, WITH LCR	KARIMAN BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
29	WP(C)/6746/2024 FIXED, WITH LCR	ISHAB ALI @ ISAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH LEGAL AID COUNSEL	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/3928/2024 in WP(C)/6746/2024	ISHAB ALI @ ISAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH LEGAL AID COUNSEL	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ORDERS				
30	W.P.(CrI.)/33/2023 FIXED	MAN MOHAN SINGH SAHNI Versus THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY	GA, ASSAM MR D DEKA(R-3)
31	Review.Pet./66/2024 WITH WP(C)/4191/2012 (D/O)	MUSTT KHUDEJA KHATUN ALIAS KHUDIJA BEGUM @ KHUDIJA BIBI Versus UNION OF INDIA AND ORS	MR. A CHAMUAH MS. P K DEVI MR. S D ROY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
32	I.A.(Civil)/3581/2024 CAVT. NO.08212/024, FIXED in WA/12994/2022 WITH WA/12994/2022 (Filing Number)	THE UNION OF INDIA AND 2 ORS. Versus BHABANI PRINT AND PUBLICATION AND 4 ORS. THE UNION OF INDIA AND 2 ORS. Versus BHABANI PRINT AND PUBLICATION AND 4 ORS. B	MR. R K D CHOUDHURY MR. R K D CHOUDHURY	MR. S K DEKA FOR CAVEATOR
33	I.A.(Civil)/3762/2024 FIXED, WITH LCR in WP(C)/5640/2024 WITH WP(C)/5640/2024	SIRAJUL HOQUE @ CHIRAJUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
		SIRAJUL HOQUE @ CHIRAJUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
34	WP(C)/6321/2024 FIXED	RADHA GOGOI HAZARIKA Versus THE STATE OF ASSAM AND 9 ORS.	MR. I CHOUDHURY MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
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15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
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20)	MR. B BARMAN	08-01-2025	To	10-01-2025
21)	MR B K SINGH	06-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./138/2024 IN WP(C)/5182/2022 (D/O), WP(C)/5882/2022 (D/O), FIXED	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR Versus KANCHAN HAZARIKA AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS	MR. K N CHOUDHURY(R-1 TO 3) MR. D J DAS(R-1 TO 3) N GAUTAM(R-1 TO 3) SC, IRRIGATION
2	Review.Pet./173/2024 IN WP(C)/2808/2024 (D/O)	ELIAS AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, FOREST SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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5)	MR. T ISLAM	12-12-2024	To	31-01-2025
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8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
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17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025
19)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025

20)	MR. B BARMAN	08-01-2025	To	10-01-2025
21)	MR B K SINGH	06-01-2025	To	10-01-2025



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[For Wednesday,8th January 2025]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./3/2025	CHESONG ENGHI @ CHESONG ENGTIAND ANR Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR. S. RONGPI	PP, ASSAM
ORDERS				
2	I.A.(Civil)/2921/2023 in Mat.App./9262/2023	XXXXXXX Versus XXXXXXX	MR H R CHOUDHURY S. TALUKDAR	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN
	WITH Mat.App./9262/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MR H R CHOUDHURY	
3	Crl.A./229/2024 WITH LCR 3 FILES.	BANJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. A SATTAR (R-2) S CHOUDHURY (R-2) G IMTIAZ (R-2) PP, ASSAM
4	Crl.A./239/2024 WITH LCR 3 FIES.	BIKUL BORO Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
5	I.A.(Crl.)/269/2024 WITH LCR 5 FILES. P.B-2. in CrI.A./76/2024	TAHER ALI @ TAHER ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A MOBARAQUE S A AKIB	PP, ASSAM
	WITH Crl.A./76/2024	MD. TAHER ALI @ TAHER ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A MOBARAQUE MR. A AHMED MR. I U CHOWDHURY S A AKIB	PP, ASSAM
6	Crl.A./321/2024 WITH LCR 3 FILES.	RAJEN PHONGLO @ RAJENDRA PHONGLO Versus THE STATE OF ASSAM AND ANR.	MS. B SARMA	PP, ASSAM
7	Crl.A./373/2024 WITH LCR 3 FILES.	MOHAMMAD ALIMUDDIN Versus THE STATE OF ASSAM AND 2 ORS	N NEOG L BANIK MR. S KAUR	PP, ASSAM

8	I.A.(CrI.)/416/2024 WITH LCR 8 FILES. P.B-2. in CrI.A./125/2024	BIKI RABHA AND 3 ORS. Versus THE STATE OF ASSAM	MR Z KAMAR MR D TALUKDAR MR P CHOUDHURY MS T K SHARMA MR S J CHOUDHURY U DOLEY	PP, ASSAM
	WITH CrI.A./125/2024	SONDEV RABHA AND 9 ORS. Versus STATE OF ASSAM	MR Z KAMAR MR D TALUKDAR MR P CHOUDHURY MS T K SHARMA MR S J CHOUDHURY U DOLEY	PP, ASSAM
9	I.A.(CrI.)/1230/2024 WITH P.B-13 VOL. FIXED. in CrI.A./420/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA MS. K MALAKAR MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
	WITH CrI.A./420/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. A BHATTACHARYA MS. K MALAKAR MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
HEARING				
10	Mat.App./25/2021 WITH LCR 6 FILES	XXXXXXX Versus XXXXXXX	MR. K N CHOUDHURY MR. T DEURI MISS. R R KAKATI MR. D J DAS N GAUTAM	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA
11	CrI.A./336/2022 2 Y 2 M 20 D.:WITH LCR 3 FILES. P.B-2, B/O	ALAUDDIN ALI Versus THE STATE OF ASSAM AND ANR.	MR S Muktar S BEGUM	PP, ASSAM
12	CrI.A./86/2023 1 Y 11 M 1 D.:WITH LCR 4 FILES. P.B-2, FIXED.	KANAKLATA DAS @ KANAKPRABHA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR D CHAKRABORTY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/808/2023 in CrI.A./86/2023	RATAN DAS Versus THE STATE OF ASSAM AND ANR.	MR D CHAKRABORTY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
13	CrI.A./254/2023 WITH LCR 4 FILES. P.B-4 VOL. B/O	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/307/2024 in CrI.A./254/2023	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH CrI.A./258/2023	SAHED ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
	WITH I.A.(CrI.)/703/2024 in CrI.A./258/2023	HABIBAR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. A M BORA MR. P DUTTA	PP, ASSAM
	WITH CrI.A./288/2023	AKHER ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM

16 **WITH**
[CrI.A./295/2023](#) IZZAT ALI @ EAJJAT ALI MR. SURAJIT DAS PP, ASSAM
Versus A W AMAN
THE STATE OF ASSAM AND ANR. MR SARFRAZ NAWAZ
MR. I U CHOWDHURY
MR S A BARBHUYAN

WITH
[I.A.\(CrI.\)/686/2024](#) IZZAT ALI @ EAJJAT ALI MR. SURAJIT DAS PP, ASSAM
in CrI.A./295/2023 **Versus** A W AMAN
THE STATE OF ASSAM AND ANR. MR SARFRAZ NAWAZ
MR. I U CHOWDHURY
MR S A BARBHUYAN

17 **WITH**
[CrI.A./306/2023](#) MIRAJUL HOQUE @ SIRAJ MR P KATAKI PP, ASSAM
Versus MRS R BEGUM
THE STATE OF ASSAM MS N KASHYAP

WITH
[I.A.\(CrI.\)/737/2023](#) MIRAJUL HOQUE @ SIRAJ MR P KATAKI PP, ASSAM
in CrI.A./306/2023 **Versus** MRS R BEGUM
THE STATE OF ASSAM MS N KASHYAP

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6887/2024	DR. MS. RICHA PANDEY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S DUTTA MS P PHUKAN MR. S DUTTA MR. S DUTTA	SC, HEALTH SC, FINANCE SC. AG ASSAM
2	WP(C)/7006/2024 FIXED	IDRISH ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. T R SARMA C BORAH	GA, ASSAM
3	WP(C)/12/2025	PRABHABATI PATHAK Versus THE STATE OF ASSAM AND 7 ORS	K U AHMED MR S U AHMED	SC, AG (A AND E) GA, ASSAM SC, FINANCE
4	WP(C)/19/2025	RAM NARAYAN CHOUDHARY Versus THE UNION OF INDIA AND 5 ORS	MS. P BARUAH MR TAPAS DAS	DY.S.G.I.
5	WP(C)/21/2025	JAGRATO RAY Versus THE UNION OF INDIA AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS	DY.S.G.I.
6	WP(C)/25/2025	PARU MURA Versus THE STATE OF ASSAM AND 3 ORS.	MR H TALUKDAR MRS. M DEKA MR. R SARMA	SC, AG (A AND E) SC, PWD SC, FINANCE
7	WP(C)/30/2025 B/O	BHOGESWARI DEKA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. A. MEDHI	SC, NHM SC, HEALTH SC, FINANCE
8	WP(C)/39/2025	KARUNA KANTA DAS AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P J PHUKAN A DEY	SC, FINANCE SC, WATER RESOURCE
9	WP(C)/41/2025	NO. 121014069 EX CONSTABLE /GD NIRAJ KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
10	WP(C)/55/2025	BIJOY KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MISS. R R KAKATI N GAUTAM	GA, ASSAM
11	WP(C)/57/2025	SMTI MOONMOON SEN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R K TALUKDAR MR. D BORAH K BARMAN MS P SINGH	GA, ASSAM SC, FINANCE SC, TREASURY
12	WP(C)/59/2025	ZAKIR HUSSAIN AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. J AHMED MR. S I BORA	GA, ASSAM

13	WP(C)/61/2025	KAMALJIT SINGH AND 2 ORS Versus THE UNION OF INDIA AND 2 ORS	MR. A AHMED MS. D GOSWAMI MS. S DAS	DY.S.G.I.
14	WP(C)/62/2025	KANGKAN JYOTI MALAKAR Versus INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR. P KALITA MR. I CHOUDHURY M INGTI	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
15	I.A.(Civil)/3905/2024 FIXED in Cont.Cas(C)/790/2023 WITH Cont.Cas(C)/790/2023	FUZAIL AHMED CHOUDHURY Versus KEERTHI JALLI, IAS	MS P AGARWAL	
		FUZAIL AHMED CHOUDHURY Versus JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
16	Cont.Cas(C)/791/2023 WITH I.A.(Civil)/3875/2024 in Cont.Cas(C)/791/2023 WITH Cont.Cas(C)/792/2023	FAKAR UDDIN MAZUMDER Versus JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
		FAKAR UDDIN MAZUMDER Versus KEERTHI JALLI IAS	MS P AGARWAL	
17	Cont.Cas(C)/792/2023 WITH I.A.(Civil)/3899/2024 in Cont.Cas(C)/792/2023	DEBASISH CHOUDHURY Versus JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
		DEBASISH CHOUDHURY Versus KEERTI JALLI, IAS	MS P AGARWAL	
18	I.A.(Civil)/3956/2024 FIXED in WP(C)/6390/2024 WITH WP(C)/6390/2024	DR. HEMANTA CHETIA Versus THE UNION OF INDIA AND 39 ORS	MR M A ISLAM MR J I MONDAL	DY.S.G.I.
		DR. HEMANTA CHETIA Versus THE UNION OF INDIA AND 4 ORS	MR M A ISLAM MR J I MONDAL	MR. K K PARASAR (R-1 TO 5 (C.G.C)) DY.S.G.I.
19	I.A.(Civil)/4049/2024 in Cont.Cas(C)/581/2016 WITH Cont.Cas(C)/581/2016	LAKSHESWAR TALUKDAR Versus NARAYAN KONWAR AND 2 ORS	MR H TALUKDAR	
		LAKSHESWAR TALUKDAR Versus AJAY SHANKAR TIWARI and 2 ORS	DR.B AHMED MS.M DAS MR.B DAS MS.M DAS	MR.B PATHAK(R-3) MR.R THADANI(R-3) MR.A DEKAR-2
20	I.A.(Civil)/4074/2024 in Cont.Cas(C)/160/2023 WITH Cont.Cas(C)/160/2023	MD. NAZIMUDDIN AHMED Versus MEGHA NIDHI DAHAL	MR K PUJARI	
		MD. NAZIMUDDIN AHMED Versus MEGHA NIDHI DAHAL	MR K PUJARI MS. K A PUJARI	MR. S BORA (R-1) MR P NAYAK (R-1)
21	Cont.Cas(C)/777/2022 WITH	MADAN DAS Versus M N DAHAL , IAS AND ANR	MS. L DEVI	MR. D SAIKIA (R1, R2) MR. S BORA (R1, R2) MR P NAYAK
ADMISSION				
22	WP(C)/815/2021 FIXED	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM SC, REVENUE SC, FINANCE
23	WP(C)/7290/2022 FIXED	BALENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, ELEM. EDU SC, AG SC, SEC. EDU.

24	WP(C)/571/2023	MD ABDUL HANNAN AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA	SC, A.H and V. DEPT. SC, FINANCE
25	WP(C)/582/2023	KHARGESWAR PATAR Versus THE STATE OF ASSAM AND 3 ORS	MR A NATH MS. S AHMED MS M BORO	SC, WPT AND BC SC, FINANCE
26	WP(C)/3489/2023	RATHINDRA NARAYAN GOSWAMI AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM SC, APDCL
27	WP(C)/4463/2023 B/O	AJIRUDDIN ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR R DHAR SC, P H E SC, PERSONNEL DEPT.
WITH				
28	WP(C)/3432/2023	SYED AHMED ALI AND 5 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN	SC, P H E SC, PERSONNEL DEPT.
WITH				
29	WP(C)/4445/2023	DILIP KUMAR SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR R DHAR, GA ASSAM, (R-3) SC, P H E SC, PERSONAL DEPT.
WITH				
30	WP(C)/4464/2023	IBRAHIM ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR R DHAR SC, P H E SC, PERSONNEL DEPT.
WITH				
31	WP(C)/4484/2023	PRABIN KHAKHALARY Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, PERSONAL DEPT. SC, P H E
32	WP(C)/5780/2023	KHUDIRAM KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAZUMDAR MR H BEZBARUA K. KALITA	GA, ASSAM SC, GAD SC, FINANCE
33	WP(C)/5798/2023	MD. DILUWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN N ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
34	WP(C)/7019/2023	IMAM UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, HEALTH
35	WP(C)/7493/2023	RAJESH DEB Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY G UDDIN MR. M SARMA MR REZABUL HOQUE	SC, APDCL
36	WP(C)/206/2024	KAMRUP METROPOLITAN NOTARIES ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. U SAIKIA	GA, ASSAM SC, GHC
WITH				
37	WP(C)/7097/2023	RAHIM UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	GA, ASSAM SC, GHC
38	WP(C)/1367/2024 FIXED	ABHIJEET CHAUDHARY Versus THE UNION OF INDIA AND 5 ORS	MR A KHANIKAR R L CHUTIA MR B DEORI	MR. K GOGOI DY.S.G.I.
39	WP(C)/1982/2024	NO.G/144139 WARRANT OFFICER/GD YASH PAUL Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	MR. K K PARASAR (r-1,2,3) DY.S.G.I.
40	WP(C)/2705/2024 FIXED	ALI HAIDOR BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, FOREST SC, FINANCE

41	WP(C)/3333/2024 FIXED	TAPAS SINHA Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	GA, ASSAM
42	WP(C)/3380/2024 FIXED	SANGITA SARMA Versus THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	MRS. R DEVI DY.S.G.I.
43	WP(C)/3823/2024 FIXED	HC(B)(EX-S) (RETIRED) CHAKRADHAR DEKA Versus THE STATE OF ASSAM AND 9 ORS	MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM SC, AG DY.S.G.I. SC, FINANCE DEPTT.
44	WP(C)/4288/2024 FIXED	SANJAY KUMAR Versus THE UNION OF INDIA AND 10 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	MS. B SARMA (CGC) DY.S.G.I.
45	WP(C)/4424/2024	NO. 3300316 RFN/COOK NARENDRA PAL SINGH YADAV AND 52 ORS Versus THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
	WITH			
46	WP(C)/3273/2024	E/2201968 RFN/EBR JUNA SWARGIARY AND 62 ORS Versus UNION OF INDIA AND 4 ORS.,	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	MR. K K PARASAR(CGIC) (R-1 to 5) DY.S.G.I.
	WITH			
47	WP(C)/4423/2024	NO. 33900745 RFN/BB RAJIB SINGH AND 10 ORS Versus THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR M R ADHIKARI (CGC) DY.S.G.I.
48	WP(C)/4539/2024 FIXED	NABAJIT BHAGAWATI Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MS. D J BORAH MR VINOD BASFOR	GA, ASSAM SC, P H E
49	WP(C)/4836/2024 FIXED	BHABENDRA KUMAR BAISHYA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
50	WP(C)/5947/2024 FIXED	CHOUKAT ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, REVENUE
51	WP(C)/6016/2024 FIXED	DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MR S GAUTAM	MR. K GOGOI (C.G.C) SC, L G B R I M H DY.S.G.I.
	WITH			
52	WP(C)/5114/2024	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR S GAUTAM	MR. K N CHOUDHURY(R-4) MR. A K DUTTA MR. K GOGOI (CGC) MISS. R R KAKATI (R-4) DY.S.G.I.
53	WP(C)/6084/2024 FIXED	JAYDEEP NANDI Versus OIL INDIA LIMITED AND 4 ORS	MR. S P CHOUDHURY MS B DEVI	SC, OIL
	WITH			
	I.A.(Civil)/4079/2024 in WP(C)/6084/2024	JAYDEEP NANDI Versus OIL INDIA LIMITED AND 4 ORS	MR. S P CHOUDHURY MS B DEVI	SC, OIL
ORDERS				
54	WP(C)/6771/2017 FIXED	JAYANTA HALOI and ANR. Versus THE STATE OF ASSAM and 92 ORS.	MR.A HUSSAIN MR.R K MUSHAHARY	GA, ASSAM SC, BTADC
55	Cont.Cas(C)/701/2019 FIXED	AJOY KUMAR MAZUMDAR Versus ARBIND MADHAB SINGH, I.F.S.	MR. A SHARIF MR. J KALITA MS P BARMAN MR. M ALAM	MR. P N GOSWAMI MR. A DAS

WITH
[I.A.\(Civil\)/3842/2024](#)
in Cont.Cas(C)/701/2019

MAHENDRA KUMAR , I.F.S.
Versus
AJOY KUMAR MAZUMDAR

MR. D GOGOI
MR. I BORTHAKUR

MR J KALITA

56 [Cont.Cas\(C\)/424/2023](#)
FIXED

ALAKA RANI PAUL
Versus
SIDHARTH SINGH AND 2 ORS

MS. S SEAL
MS. S KANUNGOE
MS. J CHETTRY

MR. A Y CHOUDHURY (R-2)
MR. T A CHOUDHURY (R-3)

57 [MC/84/2024](#)
FIXED, IN WP(C)/2275/2015 (D/O)
in WP(C)/2275/2015

SMTI. NILIMA BALA MALI
Versus
THE STATE OF ASSAM AND 3 ORS

SC, FOREST

58 [Cont.Cas\(C\)/649/2024](#)

ABDUL KUDDUS
Versus
MR ADITYA HAZARIKA AND ANR

MR. K N CHOUDHURY
MR. T DEURI
MRS. R S DEURI
MS A DAS
MS. L WANGSA

SC, FOREST

59 [WP\(C\)/3573/2024](#)
B/O

ABDUL WAHID CHOUDHURY
Versus
THE STATE OF ASSAM AND 2 ORS

MR M J QUADIR
MR. A K HANNAN

60 [WP\(C\)/5906/2024](#)
FIXED

HRIDAY KAMAL DAS
Versus
THE STATE OF ASSAM AND 3 ORS

MR. K N CHOUDHURY
MR. R M DEKA
MR. D J DAS
MS N MAHANTA

SC, AGRI. DEPARTMENT

HEARING

61 [WP\(C\)/3876/2016](#)
FIXED

GS 157726 W RATNESWAR MAJUMDAR
and 58 ORS
Versus
THE UNION OF INDIA and 9 ORS

MR.P MAHANTA
MR.P SAIKIA

C.G.C.
MRS A GAYAN(R- 1-10)
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025
19)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
20)	MR. B BARMAN	08-01-2025	To	10-01-2025
21)	MR B K SINGH	06-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/5608/2024 FIXED	NAGAON DISTRICT AUTHORISED TRAVEL AGENCY OWNERS ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MEDHI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
2	WP(C)/6279/2024 B/O	MOINUL HOQUE AND 12 ORS Versus THE STATE OF ASSAM AND 20 ORS	MR. D KALITA MR. H RAHMAN MR. T RAHMAN R SAIKIA	SC, CO OP
3	WP(C)/6313/2024 FIXED	RATNA DEB CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MS S CHAKRABORTY MRS. S ROY	GA, ASSAM SC, REVENUE
4	WP(C)/6364/2024 FIXED	CHABI SAHA Versus THE STATE OF ASSAM AND 2 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE
5	WP(C)/6714/2024 FIXED	ASHNA BEGUM Versus THE CENTRAL BANK OF INDIA AND 2 ORS	MS. S KANUNGOE MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	SC, CENTRAL BANK OF INDIA
6	Cont.Cas(C)/3/2025	MANOJ KHAKLARI Versus SI(P) DHYAN JYOTI TAMULI	MR R K MOUR MR P DAS MS N BARUAH MR ANAND SHARMA BEAUTY BARO	
7	WP(C)/14/2025	PEE GEE (INDIA) LIMITED Versus THE UNION OF INDIA AND 5 ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
8	WP(C)/15/2025	SRI BITU PAUL Versus THE STATE OF ASSAM AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
9	WP(C)/16/2025	ARPANA SARMAH Versus THE STATE OF ASSAM AND 6 ORS	MD S HOQUE MR. M DEKA MS A BEGUM	GA, ASSAM DY.S.G.I. SC, ECI
10	WP(C)/22/2025	JAHINUR ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM SC, REVENUE
11	WP(C)/31/2025	SATISH CHUTIA AND 6 ORS. Versus STATE OF ASSAM AND 5 ORS.	MS. D SONOWAL MR. R A CHOUDHURY MR. D KONWAR	GA, ASSAM SC, WATER RESOURCE SC, FINANCE SC, REVENUE

12	WP(C)/32/2025	AZIAL HOQUE Versus THE STATE OF ASSAM AND 3 ORS.	MR A SARANIA	SC, P AND R.D. GA, ASSAM
13	WP(C)/33/2025	ANZITA SAIKIA Versus UCO BANK AND 2 ORS	PETITIONER IN PERSON	SC. UCO BANK
14	WP(C)/54/2025	SMTI. JYOTIKA TERON AND 3 ORS. Versus RATUL BAISHYA AND 14 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH	
15	WP(C)/64/2025	NOOR MAHAMMAD Versus THE STATE OF ASSAM AND 4 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM	GA, ASSAM
- FOR ORDERS -				
16	WP(C)/3355/2020 FIXED	ON THE DEATH OF ABDUL KHALEQUE KHAN @ ABDUL KHALEQUE HIS LEGAL HEIRS 1.1 HUSNARA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR. Z HAMMAD	GA, ASSAM MR. N ALAM (R4) MR K JAIN (R4) MR K JAIN (R4) SC, REVENUE
17	WP(C)/5134/2024 FIXED	RAJU DAS AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MS. P DAS K BANIK P SHARMA	GA, ASSAM SC, NHAI SC, REVENUE
18	WP(C)/5198/2024 FIXED	DHRUBA KUMAR SAHA AND 14 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, SILCHAR MUNICIPAL BOARD GA, ASSAM MR SISHIR DUTTA(R-6) MS S MOCHAHARI(R-6) MR S DUTTA (R-6) SC, ECI
19	I.A.(Civil)/24/2025 B/O in WP(C)/6299/2024	THE CHAIRMAN AND MANAGING DIRECTOR, OIL AND NATURAL GAS CORPORATION LTD. AND 5 ORS Versus OVAL PROJECTS ENGINEERING PRIVATE LIMITED	MR S CHAKRABORTY	MS M HAZARIKA MS. S NEWAR MS V V THANYU
	WITH WP(C)/6299/2024	OVAL PROJECTS ENGINEERING PRIVATE LIMITED Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 5 ORS	MS M HAZARIKA MS. S NEWAR MS V V THANYU	MR S CHAKRABORTY
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
20	WP(C)/2155/2017 PART-HEARD, FIXED	ANIL HAZARIKA Versus THE UNION OF INDIA and 7 ORS	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR	SC, CO-OP. C.G.C. MR. D C BORAH(R-1) ASSTT.S.G.I. MR.B AHMED MS.D DEY SC, PF
21	WP(C)/2154/2021 FIXED	RANJIT GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. P HAZARIKA MR. H S BORAH	GA, ASSAM MR. P S DEKA (SC, REVENUE AND DISASTER MANAGEMENT DEPT., R-2) MS. S CHUTIA (SC, WATER RESOURCE DEPT., R-1,3,4,5) MS. D D BARMAN (ADDL. SR. GOVT. ADV., R-6)
22	WP(C)/3717/2022	NILCHANDRA SINGHA Versus THE UNION OF INDIA AND 4 ORS	MR. N B P SINGHA	MR. A K DUTTA ASSTT.S.G.I.
23	WP(C)/6365/2022 FIXED	JASIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 9 ORS	MR R SENSUA MR D BORAH M. A. OASIS	GA, ASSAM MRS. A GAYAN, LEARNED CGC MR. C K S BARUAH, GA, ASSAM ASSTT.S.G.I.
24	WP(C)/442/2023	M/S JYS CONSTRUCTION Versus THE GENERAL MANAGER AND 2 ORS	MR. M K BORAH MRS. P KASHYAP	MR. C K S BARUAH DY.S.G.I.
25	WITH WP(C)/1713/2022	TIANUGLA LONGKUMAR Versus THE GENERAL MANAGER N F RAILWAY AND 3 ORS	DR. ASHOK SARAF MR. A GOYAL MR. P BARUAH	MS. B SARMA (r-1,2) MR P SHARMAH (r-3) SC, RAILWAY GA, NAGALAND

26	WITH WP(C)/2077/2022	M/S GANESH ENTERPRISE Versus THE GENERAL MANAGER, NF RAILWAYS AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM MS. B SARMA (r-1,2) MR P SHARMAH (R-3) SC, RAILWAY
27	WITH WP(C)/2254/2022	ANUP KUMAR MISHRA Versus UNION OF INDIA AND 3 ORS	MR. M K BORAH	MR. S CHAMARIA MR P SHARMAH (R-3) SC, NF RLY
28	WITH WP(C)/2267/2022	KULJIT SINGH BAWA Versus THE UNION OF INDIA AND 3 ORS	MR. M K BORAH	MR. S CHAMARIA MR P SHARMAH (R-3) MR. D J DAS (r-1) SC, NF RLY
29	WITH WP(C)/2597/2022	M/S ANN ASSOCIATES Versus THE GENERAL MANAGER N F RAILWAY AND 2 ORS	MR A K RAI MR K BARUA MR V S KUSHWAHA	SC, ASSAM MINERALS DEVELOPMENT CORPORATION LTD. (R-3) MR H GUPTA (R-1,2) MR P SHARMAH ASSTT.S.G.I.
30	WITH WP(C)/2717/2022	UTIMRAJ COMMERCIAL PVT LTD Versus THE GENERAL MANAGER AND 2 ORS	DR. A SARAF MR. A GOYAL MR P BARUAH	GA, ASSAM MR P SHARMAH (R-3) ASSTT.S.G.I.
31	WITH WP(C)/3691/2022	P.B. MARKETING INDIA PRIVATE LTD. AND ANR. Versus THE GENERAL MANAGER NORTH EAST FRONTER RAILWAYS AND 2 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	ASSTT.S.G.I.
32	WITH WP(C)/3696/2022	M/S JAMIR EXPORTS Versus THE GENERAL MANAGER N F RAILWAYS AND 2 ORS	MS. B S GOYAL MR. A J HAZARIKA MS. P N SUMI	SC, NF RLY
33	WITH WP(C)/5119/2022	M/S MAHALAXMI MINING PVT. LTD. Versus THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR P SHARMAH ASSTT.S.G.I.
34	WITH WP(C)/5123/2022	M/S COAL PULZ Versus THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR P SHARMAH ASSTT.S.G.I.
35	WITH WP(C)/5162/2022	M/S APK ENTERPRISES Versus THE GENERAL MANAGER AND 2 ORS	MR. M K BORAH MRS. P KASHYAP	ASSTT.S.G.I.
36	WITH WP(C)/5240/2022	M/S DINESH GOWALA COAL DEPOT Versus THE STATE OF ASSAM AND 5 ORS.	MR T CHAKRABORTY MS B CHOUDHURY MR J DAS	SC, MINES AND MINERALS GOVT OF ASSAM MR. P SARMAH (R-4) MR H GUPTA ASSTT.S.G.I. GA, NAGALAND
37	WITH WP(C)/5577/2022	UDIT DEB Versus THE GENERAL MANAGER NF RAILWAY AND 2 ORS	MR. A SARMA MR J P CHOUHAN	MS. B SARMA SC, RAILWAY
38	WITH WP(C)/5613/2022	NABARUN BURAGOHAIN Versus THE GENERAL MANAGER NF RAILWAY AND 2 ORS	MR. A SARMA	MS. B SARMA SC, RAILWAY
39	WITH WP(C)/5730/2022	M/S MA KAMAKHYA COAL TRADERS Versus THE GENERAL MANAGER, NF RAILWAYS AND 2 ORS	MR. M K BORAH MS. P. KASHYAP	MRS. R DEVI ASSTT.S.G.I.
40	WITH WP(C)/5734/2022	M/S JYS CONSTRUCTION Versus THE GENERAL MANAGER NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS	MR. M K BORAH MS. P. KASHYAP	MRS. R DEVI ASSTT.S.G.I.
41	WITH WP(C)/5877/2022	BENDANGTOSHI MINING PVT. LTD. Versus THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MRS. P KASHYAP	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
42	WITH WP(C)/5883/2022	KEVITHO MINING PVT. LTD. Versus THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.

43	WITH WP(C)/5885/2022	IMCHEN ENTERPRISES Versus THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
44	WITH WP(C)/5892/2022	MOA ENTERPRISES Versus THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
45	WITH WP(C)/5899/2022	JINGRU MINING PVT. LTD. Versus THE GENERAL MANAGER, NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
46	WITH WP(C)/5900/2022	SIMSANG MININIG PVT. LTD. Versus THE GENERAL MANAGER, NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
47	WITH WP(C)/6076/2022	BALPAKRAM MINING PVT. LTD. Versus THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
48	WITH WP(C)/6083/2022	RIBHOI COAL AND COKE PVT. LTD. Versus THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR. K GOGOI ASSTT.S.G.I.
49	WITH WP(C)/6097/2022	ANGAMI GOAL TRADERS Versus THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	GA, ASSAM MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
50	WITH WP(C)/7396/2022	BCMS TRADERS PVT LTD Versus THE GENERAL MANAGER, NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	GA, ASSAM MR. K GOGOI (C.G.C.) DY.S.G.I.
51	WITH WP(C)/8428/2022	M/S GOODWILL TRADERS Versus THE GENERAL MANAGER, NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS	MR. M K BORAH MS. P. KASHYAP	DY.S.G.I.
52	WITH WP(C)/699/2023	M/S SUBHASH MOTORS Versus THE GENERAL MANAGER, N.F. RAILWAYS, AND 2 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR H GUPTA MR H GUPTA DY.S.G.I.
53	WITH WP(C)/1631/2023	M/S A.A.M. ENTERPRISE Versus UNION OF INDIA AND 3 ORS	M K BORAH MS. P. KASHYAP	MR. P SARMAH MS. B SARMA (r-1,2) DY.S.G.I. SC, MINES AND MINERALS DEVELOPMENT CORPORATION
54	WP(C)/7434/2023 FIXED	SONIA PEREIRA DEURI Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MD. I HUSSAIN H M S ELAHI	GA, ASSAM MR. S BISWAS (R-7) MS D DEVI(R-7)
55	Arb.P./47/2024 FIXED	SHASHI PRAKASH RAI Versus CHANDAN DAS	MR D DAS MR. A GOSWAMI MR A K RAI	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN
56	Arb.P./48/2024	SINDHU TRADE LINK LIMITED Versus OIL INDIA LIMITED AND ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	SC, OIL
57	WP(C)/171/2024 FIXED	JASHMAT ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. A T SARKAR MR S HUSSAIN	GA, ASSAM MD S HOQUE (r-5) MR. M DEKA (r-5) SC, PWD
58	WP(C)/952/2024 B/O	RAJANI KANTA SEAL @ RAJANI SEAL Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS D BARUAH	GA, ASSAM SC, REVENUE
59	WP(C)/2921/2024 CAVT. NO.04922/024, B/O	RAKIB AHMED ZAMUMDER AND 9 ORS Versus THE STATE OF ASSAM AND 21 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	SC, CO OP MR. J M A CHOUDHURY(R- 12,19,18,13,14,11,21,15,22,17,16,9,20,10 MR. M H LASKAR L TUBIN(R-12,19,18,13,14,11,21,15,22,17,16,9,20,10 L P BORAH (R-12,19,18,13,14,11,21,15,22,17,16,9,20,10 FOR CAVEATOR
60	WP(C)/3946/2024	BRAJEN KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M C KALITA MR. B K DAS MS. P DAS	SC, PWD ROAD GA, ASSAM

61	WP(C)/4310/2024 FIXED	MONUJ HASNU @ MANOJ HASNU Versus THE STATE OF ASSAM AND 7 ORS	MR. M P CHOUDHURY MR. S BATHARI	SC, NHIDC SC, REVENUE SC, K A A C
62	WP(C)/4371/2024 FIXED	BERGER PAINTS INDIA LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
63	WP(C)/4375/2024 FIXED	BERGER PAINTS INDIA LTD. Versus STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
64	WP(C)/4553/2024	DILIP KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. I CHOUDHURY M INGTI	GA, ASSAM MR U SARMA(R-5) MR. F AHMED (R-5) MR. M DAS(R-5) SC, REVENUE
65	WP(C)/4797/2024	SHAJAHAN ALI AND 52 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH MR S BORTHAKUR K ZAMAN	GA, ASSAM SC, FOREST
	WITH I.A.(Civil)/3072/2024 in WP(C)/4797/2024	SHAJAHAN ALI AND 52 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH MR S BORTHAKUR K ZAMAN	GA, ASSAM SC, FOREST
66	WP(C)/6349/2024 FIXED	MADAN MOHAN SINGHA AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. M R SODIAL MR. M H SAIKIA MR K BROOK MS S Z HAYAT MS B H SHIRIN	GA, ASSAM SC, REVENUE
67	WP(C)/6595/2024 FIXED	HARVINDER KAUR Versus THE STATE OF ASSAM AND 5 ORS	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH MS. J SARMA	MR G N SAHEWALLA (R3, R4) GA, ASSAM MR. P DEKA (R3, R4) MR M SAHEWALLA (R3, R4) MS T J SAHEWALLA (R3, R4) MS K BHATTACHARYYA (R3, R4)
68	WP(C)/6965/2024 FIXED	HITESWAR SARKAR AND 26 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
69	WP(C)/7487/2019 FIXED	DILIP KUMAR SARMA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
70	WP(C)/6754/2021 FIXED	ROUSHANARA BEGUM SADOIL Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY	GA, ASSAM MR. B J GHOSH (R-6) MR. S P CHOUDHURY (R-4) MR. I ALAM (R-6) MR. T SK (R-6)
71	WP(C)/1040/2023	SHREE ADINATH AGRI AND RURAL DEVELOPMENT PVT. LTD. AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, REVENUE
72	WP(C)/3943/2023 FIXED	ZAKIR HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR BHARGAV DAS	MR. SURAJIT DAS (R-5) GA, ASSAM MR. P P DAS (R-5)
73	WITH WP(C)/3926/2023	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR BHARGAV DAS	GA, ASSAM
74	WP(C)/4714/2023 FIXED	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
	WITH I.A.(Civil)/406/2024 in WP(C)/4714/2023	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD

75	WP(C)/6635/2023 FIXED	UDAI GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR. P D NAIR(R-3,5,6) MR. A CHETRY (R-3,5,6) MR G ALAM(R-3,5,6) MR. H ROHMAN(R-3,5,6) MR D DEKA SC, INFORMATION COMMISSION
76	WP(C)/2692/2024 FIXED	SUKPAL SINGH KHIPAL Versus THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	GA, ASSAM MR. M SHARMA(R-6,7) MS. S YASMIN(R-6,7)
77	WP(C)/2710/2024 FIXED	SUKUR SING TERON AND 63 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. A I KATHAR MR B RONGPHAR	GA, ASSAM DY.S.G.I. SC, NHIDC SC, K A A C
78	WP(C)/6963/2024 FIXED	DHARMENDRA AGARWAL Versus THE UNION OF INDIA AND 2 ORS	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. P MAHANTA MR. D BORA MR. N MAHAJAN	SC, GST

BAIL HEARING

79	AB/1897/2024 WITH OFFICE NOTE, FIXED	RAJU SHEIKH @ RAJU SK. Versus THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR	MR. SURAJIT DAS,AMICUS CURIAE, (R-2) PP, ASSAM
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HEARING

80	WP(C)/5960/2017 FIXED	UCO BANK Versus ASSAM FINANCIAL CORPORATION	MR.M SHARMA	MS.T GOSWAMI MS.T GOSWAMI SC, AFC
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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025
19)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
20)	MR. B BARMAN	08-01-2025	To	10-01-2025
21)	MR B K SINGH	06-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3797/2024 FIXED	RABINDRA BISHWAS ALIAS RABINDRA BISWAS Versus THE STATE OF ASSAM	MS. S G BARUAH MR. S K ROY MR. B BORGHAIN MR B SAIKIA P DUTTA	PP, ASSAM
2	Bail Appln./37/2025	AMIJUL ALI Versus THE STATE OF ASSAM	MR. J ALI	PP, ASSAM
3	Bail Appln./41/2025	PRADIP SHARMA Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS	PP, ASSAM
4	Bail Appln./44/2025	RAJ KAPIL KHAOUND @ RAJA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION				
5	Crl.Pet./1603/2024 FIXED	ASHOK SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM SC, FOREST
6	AB/2797/2024 FIXED	MOJMUN NEHAR TAPADAR Versus THE STATE OF ASSAM,	MR. A H M R CHOUDHURY	PP, ASSAM
7	AB/3437/2024	ABDUL BAREK @ ABDUL BARIK AND ANR Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
8	Crl.Pet./11/2025	DHRUBAJYOTI HATIBARUAH AND 12 ORS Versus THE STATE OF ASSAM AND ANR	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	PP, ASSAM
9	Crl.Pet./12/2025	NARAYAN DEBNATH Versus MAHARAM ALI AND 4 ORS	MR. P DEKA MR R HOQUE MR A DAS	
10	Crl.Pet./13/2025	ROMIZ ALI @ ROMEZ ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
11	Crl.Pet./14/2025	BAHARUL ISLAM Versus THE STATE OF ASSAM	M. HOSSAIN MR. ABU LAISE MS. A SULTANA	PP, ASSAM

12	AB/26/2025	OMEDA KHATUN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
13	AB/27/2025	MAJIBUR RAHMAN Versus THE STATE OF ASSAM	T A LASKAR MR. D K AGARWALA A BORBHUYAN	PP, ASSAM
14	AB/28/2025	SHRI BISHNU CHETIA, Versus THE STATE OF ASSAM	A G CHOUDHURY MR. P MAJUMDAR	PP, ASSAM
ADMISSION				
15	Crl.Rev.P./460/2023 WITH LCR 2 FILES (SCANNED)	BHABEN KONCH Versus THE STATE OF ASSAM AND AND	MR. S MUNIR MR. M ALI MS. L ISLAM	MR. M KALITA (R-2) MR. N M DAS (R-2) MR. J HATIMURIA (R-2) PP, ASSAM
16	Crl.Pet./920/2023 WITH LCR 1 FILE (SCANNED), B/O	RAJBABU SINGHA AND 8 ORS Versus THE STATE OF ASSAM AND ANR	MR B CHANDA MD M HOQUE	MS. M R DEVI PP, ASSAM
17	Crl.Pet./1002/2023 FIXED	NITAI CH RAY Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	MR. A K BARUAH (R-2) PP, ASSAM
18	Crl.L.P./40/2024 B/O in Crl.A./8840/2024	DEBABRATA GOGOI Versus DIP BORA	MS A MAJUMDER MS D BORUAH MR P K BORA B SARMA	
	WITH Crl.A./8840/2024 (Filing Number)	DEBABRATA GOGOI Versus DIP BORA G	MS D BORUAH	
	WITH I.A.(Crl.)/8842/2024 (Filing Number)	DEBABRATA GOGOI Versus DIP BORA G	MS D BORUAH	
19	Crl.Pet./210/2024 B/O	AMLAN JYOTI BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. S K JAIN	MR. A GANGULY (R-2) MR. A DHANUKA (R-2) PP, ASSAM
20	Crl.Pet./1106/2024 FIXED	SOUENDU HAZRA Versus THE STATE OF ASSAM AND ANR	MRS H CHAKRABORTY MR B SINHA MR R DAS	MR. M NATH (R-2) MR. A BHATTACHARJEE (R-2) MR. D J KAPIL (R-2) D J CHAKMA (R-2) PP, ASSAM
21	Crl.Pet./1179/2024 FIXED	JIAUR RAHMAN @ JIYEUR RAHMAN Versus THE UNION OF INDIA	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, CUSTOMS
22	Crl.Pet./1449/2024	NURUL HASSAN LASKAR Versus THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER	PP, ASSAM
23	Crl.A./2/2025	MOHAN KULI @ DAKTOR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM
	WITH I.A.(Crl.)/2/2025 in Crl.A./2/2025	MOHAN KULI @ DAKTOR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM
BAIL HEARING (BA)				
24	Bail Appln./3179/2024 WITH SCANNED LCR, WITH OFFICE NOTE, FIXED	ABDUL RASHID Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
25	Bail Appln./3590/2024 WITH SCANNED LCR, FIXED	DILUWAR HUSSAIN Versus THE STATE OF ASSAM	MR A ATREYA	PP, ASSAM

26	Bail Appln./3716/2024 FIXED	JABIR HUSSAIN @ SAHJAHAN UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
27	Bail Appln./3778/2024 WITH SCANNED LCR, FIXED	SRI PRADWM MUCHAHARY @ BOGA BOSS Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
28	Bail Appln./3889/2024 FIXED	ALI AHMED Versus THE STATE OF ASSAM,	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
29	Bail Appln./3890/2024 FIXED	BISHAL PAUL Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM

BAIL HEARING

30	AB/1224/2024 FIXED	RANJAN PEGU Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
31	AB/2070/2024 FIXED	JINTU ALI Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
32	AB/2240/2024 FIXED	REJAUL KARIM AND ANR Versus THE STATE OF ASSAM	MR A A DEWAN M.A. ISLAM MR H A RASHID MR A MALEK	PP, ASSAM
33	AB/2577/2024 FIXED	BITU DEKA Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
34	AB/2611/2024 FIXED	SURMAN ALI Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
35	AB/2759/2024 FIXED	HAREN RAY Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
36	AB/2915/2024 FIXED	SAMIUL BASID Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
37	AB/2928/2024 FIXED	MD FARIDUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
38	AB/2937/2024 FIXED	RAMAVATAR MANIHARI @ RAAMAVTER MAHESHWARI Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR MR. M S HUSSAIN	PP, ASSAM
39	AB/3134/2024 FIXED	KAMAL UDDIN Versus THE STATE OF ASSAM	MD A ALI	PP, ASSAM
40	AB/3158/2024 FIXED	RUBUL HUSSAIN @ NAIZAM UDDIN AND 9 ORS Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
41	AB/3169/2024 FIXED	ATIKUR RAHMAN SIKDER @ KHOKON Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. P AHMED N. UDDIN MR. N ISLAM R KHA	PP, ASSAM
42	AB/3201/2024 FIXED	REJEK ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
43	AB/3204/2024 FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR J BORAH MR. K KAKOTI MR N PATIRI	PP, ASSAM
44	AB/3216/2024 FIXED	KANAI CHANDRA MAZUMDAR Versus THE STATE OF ASSAM	MR K BHUYAN MR H A AHMED MR N ISLAM	PP, ASSAM

45	AB/3255/2024 WITH BA/ 3800/2024 (D/O), WITH OFFICE NOTE, B/O	HAZARAT ALI @ HAJARAT ALI SHEIKH Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN A S CHOUDHURY	MS. R CHOUDHURY (FOR INFORMANT) MS F N ZAMAN (FOR INFORMANT) PP, ASSAM MD. MEMON AHMED (FOR INFORMANT)
46	AB/3305/2024 FIXED	SIRAJUL HOQUE @ CHIRAJUL HAQUE Versus THE STATE OF ASSAM	MR. R ISLAM	PP, ASSAM
47	AB/3337/2024 FIXED	SYED JIAUR RAHMAN @ JIAUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
48	AB/3341/2024 FIXED	ABU TAHER ALI Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN MS M MALIK	PP, ASSAM
ORDERS				
49	I.A.(CrI.)/347/2021 IN Bail Appln./1161/2021(D/O), WITH SCANNED LCR in Bail Appln./1161/2021	BISHNU PRASAD NEOG Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
50	Review.Pet./182/2024 in CRP(IO)/170/2024 (D/O), FIXED	NATSAKEE INCORPORATION Versus M/S BISHA DEVELOPER PVT LTD AND ANR	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA MS K SARMA	
51	CrI.A./261/2024 WITH LCR 4 FILES, WITH OFFICE NOTE, B/O	NGAMSEI HAOKIP AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
52	I.A.(CrI.)/411/2024 WITH LCR 5 FILES, FIXED in CrI.A./124/2024	RAHEJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	MR. S AHMED (R-2) MD M ALI (R-2) MS. M. KHATUN (R-2) MS N AKTAR (R-2) PP, ASSAM
	WITH CrI.A./124/2024	RAHEJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	PP, ASSAM
53	I.A.(CrI.)/706/2024 WITH LCR 3 FILES, WITH OFFICE NOTE, FIXED in CrI.A./238/2024 WITH CrI.A./238/2024	ABIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MS. S E AHMED M AHMED	MS B CHOUDHURY, AMICUS CURIAE FOR R-2 PP, ASSAM
	WITH CrI.A./238/2024	ABIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MS. S E AHMED M AHMED	MS B CHOUDHURY, AMICUS CURIAE FOR R-2 PP, ASSAM
54	I.A.(CrI.)/1014/2024 WITH LCR 2 FILES, WITH OFFICE NOTE, B/O in CrI.A./353/2024 WITH CrI.A./353/2024	PRADIP KONWAR Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
	WITH CrI.A./353/2024	PRADIP KONWAR Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
55	I.A.(CrI.)/1184/2024 B/O in CrI.A./10976/2024 WITH CrI.A./10976/2024 (Filing Number)	MANNAF ALI Versus THE STATE OF ASSAM AND 3 ORS Versus MANNAF ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. P RAHMAN MR S ISLAM MR. P RAHMAN	PP, ASSAM

WITH
[Crl.L.P./51/2024](#)

MANNAF ALI
Versus
THE STATE OF ASSAM AND 3 ORS

MR. P RAHMAN
MR S ISLAM

PP, ASSAM

HEARING

56 [Crl.Rev.P./126/2020](#)
WITH LCR 2 FILES, B/O

DIPALI DOLEY
Versus
THE STATE OF ASSAM AND 3 ORS

MR. S K DAS
MR D BARMAN

MR S DEKA (R2)
MR. M BISWAS
MR. M BISWAS
A SAIKIA (R-2)
PP, ASSAM

57 [Crl.Pet./373/2023](#)
WITH LCR 1 FILE (SCANNED),
FIXED

INAMUL HASAN AND ANR
Versus
THE STATE OF ASSAM AND ANR

MR. P MAHANTA
MR R K DUTTA
MS. P SAHARIA

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025
19)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
20)	MR. B BARMAN	08-01-2025	To	10-01-2025
21)	MR B K SINGH	06-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I AND II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/107/2024 B/O	SMT. TANIYA CHAKRABORTY Versus MRINMAY CHAKRABORTY	A CHOUDHURY MR N HAQUE MR. JITEN RABHA MR. S CHOUDHURY	
2	CRP(IO)/542/2024 FIXED	SANKAR PRASAD DEY Versus THE STATE OF ASSAM AND ANR	MR D N BHATTACHARYYA	GA, ASSAM
3	CRP(IO)/543/2024 FIXED	GOBINDA SAHA AND 12 ORS Versus SHREERAM AGARWAL @ SUREKA @ KYAL AND 11 ORS	MR S CHAUHAN MR. A R SHOME	
4	CRP(IO)/544/2024 B/O	BABUL CHAUHAN Versus SMTI. SARASWATI CHAUHAN	MR. M J BARUAH MR. A. ALI	
5	CRP/1/2025	SMT. MONIKA BORA AND 2 ORS Versus JYOTI PRASAD MECH	MR. R K D CHOUDHURY MS. L DEVI	
6	CRP(IO)/3/2025	DWIJENDRA NATH SAHA AND ANR Versus INLAND WATERWAY AUTHORITY OF INDIA AND 4 ORS	MR. K K DEY MR V K BAROOAH	GA, ASSAM SC, IWT SC, PWD
ADMISSION				
7	WP(C)/1990/2021 PART-HEARD, FIXED	MAMTAJ BEGUM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, ELEM. EDU SC, SSA
8	CRP(IO)/331/2024 PART-HEARD, FIXED	MANGAL SARKAR Versus MADAN SARKAR	A I AHMED MR. A.I. AHMED MS B DEVI MR P SAH	MR. S P CHOUDHURY MS B DEVI
9	CRP(IO)/392/2023 FIXED	ABISHKAR KHATUN AND 3 ORS Versus SABJAN NESSA AND 8 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	MR. A K PURKAYASTHA (r-1 to 9) MR. B RAHMAN (r-1 to 9) MR. S SHARMA (r-1 to 9)
10	CRP/50/2024 CAVT. NO.03602/024, B/O	ETUA URANG AND 4 ORS Versus MAINA DEVI AGARWAL AND 6 ORS	MR. P S DEKA MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	MR. P J SAIKIA MR. SAILENDRA DEKA MR. A K GUPTA (R-7) MR. R S MISHRA (R-7) MR JITENDRA DAS FOR CAVEATOR

11	CRP(IO)/265/2024 FIXED	KINGSHUK ADHIKARI Versus DALIA ADHIKARI	MR. S K GHOSH MS F AHMED	MR. S D PURKAYASTHA MS S.S.BORA
12	CRP(IO)/332/2024 FIXED	DHAMBARUDHAR DAS AND 7 ORS. Versus NILA RAM DAS	MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	MR. B K DAS MR H P GUWALA H P NEOG
13	WP(C)/2725/2024 FIXED	KABITA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR N SARMA	SC, HIGHER EDU ALHAJJ I UDDIN(R-5), MRS. R MOMTAZ(R-5) MR D MAHANTA (R-3) H M I HOQUE (R-5) MR R HOQUE(R-5) SC, U G C
14	MACApp./2/2025	NUR JAHAN BEGUM Versus LIBERTY GENERAL INSURANCE COMPANY LTD.	MR. M KHAN MR A K DAS MS J AKTAR	
15	MACApp./3/2025	JAMIR ALI Versus MAGMA HDI GENERAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. DITUL DAS MS TINLUNG	
16	MACApp./4/2025	SHRIRAM GENERAL INSURANCE CO LTD Versus ISMAIL ALI @ ISMILE ALI AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/37/2025 in MACApp./4/2025	SHRIRAM GENERAL INSURANCE CO LTD Versus ISMAIL ALI @ ISMILE ALI AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
17	MACApp./5/2025	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus MUSTT RASIDA BEGUM AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/38/2025 in MACApp./5/2025	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus MUSTT RASIDA BEGUM AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
18	MACApp./6/2025	MAGMA HDI GENERAL INSURANCE COMPANY LTD Versus SHWAFIYA KHATUN AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/40/2025 in MACApp./6/2025	MAGMA HDI GENERAL INSURANCE COMPANY LTD Versus SHWAFIYA KHATUN AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./2604/2024 FIXED, WITH SCANNED LCR	KAMAL KUMAR Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	SC, NCB
20	Bail Appln./2702/2024 WITH SCANNED LCR	ABDULLAH AL MAHMUD CHOUDHURY @ ABDULLAH CHOUDHURY @ BABLU Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE MS. R. R. SAIKIA	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
21	RSA/50/2024	JADAB DAS Versus SWAPNA DAS AND 3 ORS	MR. D C C PHUKAN MS D DEVI	
22	RSA/3/2025	DULAL BARAMAN AND ANR Versus SARASWATI BARMAN	MR. SURAJIT DAS MR. P P DAS	
	WITH I.A.(Civil)/42/2025 in RSA/3/2025	DULAL BARAMAN AND ANR Versus SARASWATI BARMAN	MR. SURAJIT DAS MR. P P DAS	

ORDERS

23	RSA/279/2010 WITH LCR	NIRANJAN DEY, Versus THE STATE OF ASSAM and 2 ORS,	MR.A M BUZARBARUAH MR D C NATH MR.D DAS	
24	RSA/114/2011 WITH LCR	BINA DAS and 4 ORS Versus PRAFULLA KUMAR BARMAN	MR.P K DEKA MR.R SARMA MR.H DEKA MR.M BURAGOHAIN	MS.B CHAKRABARTTY MISSD SARMA
25	Cont.Cas(C)/31/2020 FIXED	SAILENDRA NATH SARMA Versus PREETAM SAIKIA, IAS AND ORS	MR. U K GOSWAMI MR D KALITA MS S BORA	MR. D SAIKIA MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE (R1) MR. N J KHATANIAR(R-7) MR. U SARMA(R-7) MR. K P PATHAK MS. S KONWAR
26	MACApp./357/2022 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus MUST. RAHENA BEGUM AND 7 ORS.	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	MR. A U CHOUDHURY (R-8) MR. M TALUKDAR) (R-1,2,3) MR. S ISLAM (R-8) MR. A SHAKIL (R-1,2,3)
27	MACApp./459/2023 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus SATISH KAIBORTA AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S DAS (R1) MS. R KALITA (r-3) MR K DAS (R1) MR H GOGOI (R1)
	WITH I.A.(Civil)/3845/2023 in MACApp./459/2023	UNITED INDIA INSURANCE COMPANY LTD. Versus SATISH KAIBORTA AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
28	Cont.Cas(C)/8/2024 FIXED	AFRUZA KHATUN Versus NARAYAN KONWAR AND ANR	MR. A F N U MOLLAH K ZAMAN	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2) MS. S CHUTIA (r-2)
29	CRP(IO)/73/2024 WITH LCR, FIXED	JURE BALA RAY AND ANR Versus BHELU BALA RAY AND 16 ORS.	MR. SURAJIT DAS MR. P P DAS MR S A BARBHUYAN	MR. B J MUKHERJEE(R-8,9,10,11,12,13,14,15,17) MS R SAHA (R-8,9,10,11,12,13,14,15,17)
30	FAO/81/2024	MONIR ALI @ MORINUDDIN AHMED AND 3 ORS Versus HASHIM ALI AND 7 ORS	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH	MR. M DUTTA MR N AHMED S BASUMATARY
	WITH I.A.(Civil)/3418/2024 in FAO/81/2024	MONIR ALI @ MORINUDDIN AHMED AND 3 ORS Versus HASHIM ALI AND 7 ORS	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH	
31	CRP(IO)/370/2024 FIXED	MUNINDRA KUMAR BARUAH Versus KARABI HAZARIKA	MR. A PAUL MS. M M KALITA MS. L WAJEEDA	F K R AHMED
32	I.A.(Civil)/2444/2024 WITH LCR, FIXED in RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM MR. N ALAM
	WITH RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM (R-1) MR. S R RABHA (R-2,4) P HAZARIKA(R-2,4)
	WITH I.A.(Civil)/2963/2024 in RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED (APCDC LTD.) AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS.	MR. R SARMA	MR. N ALAM
33	I.A.(Civil)/3903/2024 FIXED in CRP(IO)/406/2024	M/S MAEYES PRIVATE LIMITED AND 2 ORS Versus DR. AMRIT KUMAR BARUAH	MR. B D KONWAR SR. ADV.	MR N N UPADHYAYA
	WITH CRP(IO)/406/2024	DR. AMRIT KUMAR BARUAH Versus M/S MAEYES PRIVATE LIMITED AND 2 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. V PANDEY MR. B B KAKATI	MR. B D KONWAR SR. ADV. (R1-R3) MRS J M KONWAR (R1-R3) MR J SINGH (R1-R3) MS M ZOMUANPUII (R1-R3) MR P DOLEY (R1-R3) MS S JAIN (R1-R3)

34 [I.A.\(Civil\)/11/2025](#)
in MACApp./359/2024

DHANANJAY SARKAR AND ANR
Versus
NATIONAL INSURANCE COMPANY
LIMITED AND 2 ORS

K U AHMED

MR. A J SAIKIA

WITH
[MACApp./359/2024](#)
CAVT. NO. 06212/024,

NATIONAL INSURANCE COMPANY
LIMITED
Versus
DHANANJAY SARKAR AND 3 ORS.

MR. A J SAIKIA
M CHETIA

MS. T KALITA(R-3)
K U AHMED
MR. R GOSWAMI (R-4)
MS P SARMA
MR. R J DAS (R-3)
MRS S SAIKIA(R-3)
MS. P BORTHAKUR(R-4)
FOR CAVEATOR

HEARING

35 [MFA/62/2013](#)
WITH LCR, FIXED

UNION OF INDIA
Versus
M/S. FUEL SOURCES INDIA PVT. LTD.

MS.M CHATTERJEE
MSK KALITA
MRS.U CHAKRABORTY
SC, NF RLY

MR.K P MAHESWARI
MR.A GOYAL
MR.A CHOUDHURY
MR.B MAHESHWARI

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
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8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
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19)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
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21)	MR B K SINGH	06-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

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[For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/3949/2024 in WP(C)/534/2024	THE CHAIRMAN Versus HABIBAR MOLLAH,	MR. B HALDAR MS S. BASAK	SC, P AND R.D. GA, ASSAM
	WITH WP(C)/534/2024	HABIBAR MOLLAH Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 11 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER MR M Z RAHMAN	MR S DUTTA (SC, P&RD) GA, ASSAM MR. B HALDAR (r-5) R L CHUTIA (r-5) MS S. BASAK (r-5)
ORDER NO STEPS				
2	WP(C)/1145/2019 FIXED	GAITHOULUNG RONGMEI Versus THE STATE OF ASSAM AND 25 ORS.	MR. R M DAS	MR H R A CHOUDHURY (R5,R6,R8-R14,R16-R26) GA, ASSAM MR. R MAJUMDAR (R5,R6,R8-R14,R16-R26) MRS. R RONGMEI (R5,R6,R8-R14,R16-R26) MRS. S ISLAM (R5,R6,R8- R14,R16-R26) SC, REVENUE
ADMISSION				
3	WP(C)/34/2017	KALPANA MAZUMDR HAZARIKA and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.K N CHOUDHURY MR.M MAHANTA MR.P D NAIR MR.H BEZBARUAH	GA, ASSAM MR P S DEKA, SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT(R-1 & 3) MR R DHAR, SC, PUBLIC WORKS DEPARTMENT ROADS (R-2 & 5) SC, PWD (ROADS)
4	WP(C)/230/2017	SHANKAR ROY Versus THE STATE OF ASSAM and 4 ORS.	MR.A H M R CHOUDHURY MR.J LASKAR MR.N H LASKAR	SC, AGRI. DEPARTMENT
5	WP(C)/443/2017	EKBAL KHAN and 35 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.B D GOSWAMI MS.P BORAH MR.S BORTHAKUR	GA, ASSAM
6	WP(C)/453/2017	JALLALPORE TEA ESTATE Versus THE STATE OF ASSAM and 2 ORS.	MR.B D DAS MS.R DEKA MR.D THOUSAN	GA, ASSAM

7	WP(C)/508/2017	AYMONA BIBI and ANR. Versus THE STATE OF ASSAM and ANR.	MR.N H MAZARBHUYAN MR.D K DEKA MR.K MIRA MS.L WAJEEDA MR.A S TAPADER	GA, ASSAM
8	WP(C)/516/2017	NAZRUL ISLAM Versus THE BANK OF INDIA	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	MR.A K PAUL MR.D CHOUDHURY
9	WP(C)/802/2017 FIXED	HARESWAR SARMA Versus THE UNION OF INDIA and 4 ORS.	MR.U C RABHA MR.S M SARMA MR.M M DEKA	SC, REVENUE AND DISASTER MANAGEMENT ASSTT.S.G.I. MR. C BARUAH (SC, NHAI)
10	WP(C)/1609/2017	MRS. POMPA ENDOW Versus THE STATE OF ASSAM AND 3 ORS	MS.J RAJKUMARI MR.S BORA MR.R SARMA	GA, ASSAM
11	WP(C)/3683/2017 FIXED	NABAM JOYCY Versus THE STATE OF ASSAM and 2 ORS.	MR.S K MEDHI MR.A DAS MR.S R RABHA MR.R BAISHYA	MS. N. BORA, SC, P AND R.D. GA, ASSAM MR. P.R. MAHANTA, SC, REVENUE AND DISASTER MANAGEMENT DEPT
12	WP(C)/875/2018 FIXED	RANJIT DAS AND 9 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. K R PATGIRI MR. C DAS MRS. C DAS	GA, ASSAM SC, NHAI ASSTT.S.G.I.
13	WP(C)/8303/2018 FIXED	JOGESWAR BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K DAS MS. B D SARMAH	GA, ASSAM MR. D BORAH (R-6A & R-6B) MR. D BORAH (R-6A & R-6B) MR. D BORAH (R-6A & R-6B) MR. K M HALOI (R4) MR. M I HUDA (R4) MR. R SARKAR (R4) MR. R DOWARAH MR. R DOWARAH MR. R DOWARAH
	WITH			
14	WP(C)/6491/2015	ON THE DEATH OF PRADIP KUMAR BARUAH HIS LEGAL HEIR SMTI. RASHMIREKHA SAIKIA Versus THE STATE OF ASSAM AND 9 ORS	MR. D BORAH MS. J BORAH	GA, ASSAM (R1-R5, R9) MR. K M HALOI (R6) MR. U K DAS (R10) MS. B D SARMAH (R10) MR. M I HUDA (R6) MR. A K DEKA (R6) MR. B DAS (R6)
15	WP(C)/921/2020 FIXED	ABDUL RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MR A K AZAD MS. P PHUKAN	GA, ASSAM MR. N DEKA MR. M GOGOI ASSTT.S.G.I. SC, I O C
16	WP(C)/2278/2020 FIXED	M/S. LEELA TEA INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS.	DR B P TODI MR A NATH DR ANKIT TODI MS P AGARWAL	SC, FINANCE AND TAXATION
	WITH			
17	WP(C)/2250/2020	M/S. LEELA TEA INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	DR B P TODI MR. A NATH DR ANKIT TODI MS P AGARWAL	SC, TAXES
18	WP(C)/6498/2021 FIXED	MAHENDRA CHOUHAN Versus THE UNION OF INDIA AND 5 ORS.	MR. M SARANIA MD. S U AHMED MR H MEDHI MS N RAI	GA, ASSAM MR. B CHAKRAVARTY (r-6) MR. A K DUTTA (C.G.C., R1) MR. S UPADHAY (r-6) MS. A LALA (r-6) SC, WPT AND BC ASSTT.S.G.I. SC, I O C

<p>19 WITH WP(C)/2093/2021 CAVT. NO. 02182/021,</p>	<p>DHRUBA KODEL Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. P SARMAH MR B SINHA MR. S UPADHAY</p>	<p>MR. M K CHOUDHURY (R-6,7) GA, ASSAM MR. M SARANIA (R 5) MR P BHARDWAJ (R-6,7) MR H MEDHI SC, WPT AND BC FOR CAVEATOR</p>
<p>20 WP(C)/2832/2022 FIXED</p>	<p>ROHIMA KHATUN Versus THE STATE OF ASSAM AND 5 ORS</p>	<p>MS. N NASRIN MD. I H KHAN MR K ISLAM</p>	<p>GA, ASSAM MS. R. S. CHOUDHURY, SC, ASLSA, (R-2)</p>
<p>21 WP(C)/2925/2022 FIXED</p>	<p>MD. ANAM ALI MULLAH AND 133 ORS Versus THE STATE OF ASSAM AND 2 ORS</p>	<p>MR. M A SHEIKH K U AHMED MS F INTAZ</p>	<p>GA, ASSAM SC, REVENUE</p>
<p>22 WP(C)/6071/2022 FIXED</p>	<p>WELSON INGTI AND 20 ORS. Versus THE UNION OF INDIA AND 12 ORS.</p>	<p>MR B P BORAH MR P J DUTTA MISS. J GOGOI</p>	<p>MR. N GOSWAMI, GA, ASSAM (R-4 & 8) MR. R BORO, SC, NHAI (R-2 & 7) MR. K GOGOI, LEARNED CGC (R-1) MR. R K TALUKDAR (r-3) MR. R K TALUKDAR, SC, NHIDCL (R-3 & 10) ASSTT.S.G.I. SC, FOREST MR. J CHUTIA, SC, K A A C (R-5,6,9,11,12,13)</p>
<p>WITH I.A.(Civil)/2539/2024 in WP(C)/6071/2022</p>	<p>THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD AND ANR Versus WELSON INGTI AND THIRTY ONE ORS</p>	<p>SC, K A A C</p>	<p>GA, ASSAM SC, NHAI MR. M SARANIA</p>
<p>WITH WP(C)/423/2022</p>	<p>HEMARI RONGPI AND 32 ORS Versus THE UNION OF INDIA AND 12 ORS</p>	<p>MR. P K GOSWAMI MR B P BORAH MR P J DUTTA</p>	<p>GA, ASSAM MR. C BARUAH, SC, NHAI (R-2,7) MR. K GOGOI, CGC AS WELL AS ADDL. SR. GA, ASSAM (R-1,4,8) MR. R K TALUKDAR, SC, NHIDC (R- 3,10) ASSTT.S.G.I. SC FOREST DEPARTMENT, SC, K A A C (R-5,6,9,11-13)</p>
<p>WITH I.A.(Civil)/2510/2024 in WP(C)/423/2022</p>	<p>THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION OF INDIA LTD AND ANR Versus HEMARI RONGPI AND FORTY THREE ORS</p>		<p>MR. P K GOSWAMI MR. C BARUAH, SC, NHAI (R-2,7) MR P J DUTTA SC, K A A C (R-5,6,9,11-13)</p>
<p>24 WP(C)/721/2023 FIXED</p>	<p>PRAFULLA NATH AND 23 ORS Versus THE UNION OF INDIA AND 7 ORS</p>	<p>MR. R ALI H A AHMED</p>	<p>SC, P AND R.D. GA, ASSAM MR. P HAZARIKA (r-7) P. BORAH (r-7) MS. S PHUKAN(r-7) DY.S.G.I.</p>
<p>25 WP(C)/1692/2023 FIXED</p>	<p>UTTAM KUMAR DUTTA AND 3 ORS. Versus ASSAM PHARMACY COUNCIL AND 6 ORS</p>	<p>MR B MALAKAR MS M ROY MR R SINGHA MS S PATOWARY MR P BHATTACHARJYA MR R I BHUYAN</p>	<p>MRS. A GAYAN SC, HEALTH</p>
<p>26 WP(C)/1779/2023</p>	<p>MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS</p>	<p>MR. S S S RAHMAN MS B BAISHYA MR. M R SODIAL MS S Z HAYAT H. BHARALI MS B H SHIRIN</p>	<p>GA, ASSAM SC, PWD</p>

27	WP(C)/1985/2023 FIXED FOR FURTHER HEARING	MUSTT PIYARUN NESSA Versus THE STATE OF ASSAM AND 9 ORS	MR. S U AHMED M U BARBHUYAN	GA, ASSAM SC, APDCL MR. S K DEORI (R-10) MS. SOMILA(R-10)
28	WP(C)/2577/2023 FIXED	AINUL HOQUE AND 20 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	SC, P AND R.D. GA, ASSAM
29	WP(C)/3450/2023 FIXED	M/S POWER GRID CORPN. OF INDIA LTD. Versus ON THE DEATH OF ABDUL KHALIQUE	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR F U BARBHUIYA (R-1.1, 1.2) MS S DAS (R-1.1, 1.2)
30	WP(C)/4105/2023	IMAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR. M ALI MR. R ISLAM MR J. ISLAM	GA, ASSAM SC, REVENUE
31	WP(C)/6381/2023	TIKENDRAJIT DEKA Versus THE MANGING DIRECTOR, THE CITY CO- OP BANK LTD AND ANR	MR I S MAZUMDAR	
32	WP(C)/527/2024	MD. MOFIQUDDIN HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	GA, ASSAM SC, REVENUE
33	WP(C)/688/2024 FIXED	AZAD HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, FINANCE SC, C.G.C. SC. WATER RESOURCE DEPTT.
34	WP(C)/690/2024 FIXED	MONJURUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, FINANCE SC, C.G.C. SC. WATER RESOURCE DEPTT.
35	WP(C)/1044/2024	MADHAB KOCH @ MADHAM KOCH @ MADHAN KOCH Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. L R MAZUMDER MR. A Z AHMED S W HUSSAIN	GA, ASSAM SC, REVENUE SC, FINANCE
36	WP(C)/1573/2024 FIXED	M/S LARUA SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM
37	WP(C)/3325/2024 FIXED	BINA MODOKKURI @ SMTI BINA MADAKAKURI Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MR. K D SARMA	GA, ASSAM SC, APDCL
38	WP(C)/4920/2024 FIXED	SANDEEP AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS	MR SISHIR DUTTA MR. B K JAIN MR. N J DAS MS. C AGARWAL	GA, ASSAM SC, REVENUE
39	WP(C)/5044/2024 CAVT. NO.09572/024, FIXED	RUPA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B HALDAR MS S. BASAK MR B KARDONG	GA, ASSAM MR G ALAM MR. F AHMED FOR CAVEATOR
40	WP(C)/5084/2024 FIXED	ASHRAFUL ALAM Versus THE STATE OF ASSAM AND 9 ORS.	MR. S SINHA	GA, ASSAM MR G ALAM(R-8,9,10) MR. F AHMED(R-8,9,10) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GMC

ORDERS

41	WP(C)/6996/2016	DHRITIMAN SARMA and 2 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.A SARMA MR.U CHOUDHURY MR.G BHARADWAJ MR M P GOSWAMI	GA, ASSAM
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42	WP(C)/6281/2019	MANSUR ALI Versus THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY	GA, ASSAM
43	WP(C)/8136/2019	BIREN GHOSH Versus THE STATE OF ASSAM AND 5 ORS	MR. P P DUTTA MR. A BARUAH MR. A BHATTACHARYYA	GA, ASSAM MR. N DHAR MR. T U LASKAR
44	WP(C)/8991/2019	ALPANA CHELENG GOSSAIN AND ANR. Versus UNION OF INDIA AND 14 ORS	MR. H BEZBARUA MR. P BOIRAGI MR. S J SARMAH MS. A TALUKDAR	SC, NHAI MR. A K DUTTA MR. S K SARKAR MRS. V L BHATTACHARJEE MS. S DAS ASSTT. S.G.I. SC, REVENUE
45	WP(C)/1947/2020	RUMA PARBIN SULTANA KHANAM Versus THE DEPUTY COMMISSIONER AND 6 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	GA, ASSAM MR N AHMED (R4, R5) MR G P CHETIA (R4, R5)
46	Cont.Cas(C)/127/2023	REENA DEKA Versus PALLAV JHA, IPS	MR. M R KHANDAKAR	
47	Cont.Cas(C)/541/2023	SULEKA AHMED Versus AAYUSH GARG, IAS	MR. W RAHMAN MR M RAHMAN	
48	Cont.Cas(C)/664/2023 FIXED	DIPALI ROY BARMAN @ JAYA BARMAN Versus DIBAKAR NATH, IAS AND 2 ORS	MR. A F N U MOLLAH K ZAMAN	MR. A C SARMA (R-3) MR G BHARADWAJ(R-3) MR B DEORI(R-3)
49	Cont.Cas(C)/691/2023 FIXED	SMTI. KANIKA BARUA Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (r-1) MS. P R MAHANTA (r-1) MR. R BORPUJARI (r-1)
50	MC/75/2024 in WP(C)/6881/2015	PHANINDRA PATOR Versus UNION OF INDIA and 6 ORS	MR DEBA SARMAH MS N SHYAM	DY.S.G.I.
51	I.A.(Civil)/1919/2024 in Cont.Cas(C)/485/2020	ON THE DEATH OF PABINDRA DUTTA CHOWDHURY @ OPU DUTTA CHOWDHURY HIS LEGAL HEIRS CHUAUHANG SANGKUNGI Versus SRI KUMAR SANJAY KRISHNA, IAS AND 5 ORS	MS. B CHOWDHURY MS. B CHOWDHURY	MR. D SAIKIA MR A CHALIHA (R5, R6)
	WITH Cont.Cas(C)/485/2020	PABINDRA DUTTA CHOWDHURY ALIAS OPU DUTTA CHOWDHURY Versus SRI KUMAR SANJAY KRISHNA, IAS	MR. B D GOSWAMI MR A CHOWDHURY MR. J M GOGOI MS. B CHOWDHURY	MR. D SAIKIA (R5, R6) MR. B GOGOI (R5, R6) MR P NAYAK (R5, R6) MR A CHALIHA (R5, R6) MR. D S DEKA (R5, R6)
	WITH I.A.(Civil)/1948/2024 in Cont.Cas(C)/485/2020	ON THE DEATH OF PABINDRA DUTTA CHOWDHURY @ OPU DUTTA CHOWDHURY HIS LEGAL HEIRS CHUAUHANG SANGKUNGI Versus SRI KUMAR SANJAY KRISHNA, IAS AND ORS	MS. B CHOWDHURY IMSENKALA	MR A CHALIHA (R5, R6) MR D SAIKIA
52	I.A.(Civil)/2809/2024 in WP(C)/5615/2023	RAM CHANDRA SAHANI Versus ANUPAM GHOSH AND 3 ORS	MD. I HUSSAIN	GA, ASSAM MR. S K SINGH MR B PUSHILAL
	WITH WP(C)/5615/2023	ANUPAM GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR B PUSHILAL	GA, ASSAM MD. I HUSSAIN (R-4) H M S ELAHI (R-4)
53	I.A.(Civil)/3987/2024 in WP(C)/1638/2024	NORTH EASTERN BUDDHIST CULTURAL ASSOCIATION AND 3 ORS Versus THE UNION OF INDIA AND 11 ORS	MR. K N CHOUDHURY MR A DAS MR A DAS	GA, ASSAM MR. G PEGU (r-1) DY.S.G.I.

WITH
[WP\(C\)/1638/2024](#)

NORTH EASTERN BUDDHIST CULTURAL
ASSOCIATION AND 3 ORS
Versus
THE UNION OF INDIA AND 11 ORS

MR. K N CHOUDHURY
MR. R M DEKA
MR A DAS

GA, ASSAM
MR. G PEGU (r-1)
DY.S.G.I.

54 WITH
[WP\(C\)/1641/2024](#)

INTEGRATED DEVELOPMENT
ASSOCIATION AND 17 ORS
Versus
THE UNION OF INDIA AND 14 ORS

MR S BORTHAKUR
MR. K GOGOI
MS. P BORAH

GA, ASSAM
MRS. R DEVI
DY.S.G.I.

HEARING

55 [WP\(C\)/2087/2017](#)
FIXED AT 2.00 PM

GOPANJOY NAIDING and 12 ORS.
Versus
THE STATE OF ASSAM and 6 ORS.

MR.C BARUAH
MR.D BARUA
MR.B BARUAH

GA, ASSAM
SC, NHAI
MR. R K TALUKDAR (R-6)
SC, N C HILLS

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025
19)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
20)	MR. B BARMAN	08-01-2025	To	10-01-2025
21)	MR B K SINGH	06-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- OLD PENDING CASES -				
1	Crl.Rev.P./240/2009 FIXED, WITH LCR 4 FILES	MD. HASEN ALI Versus THE STATE OF ASSAM	MS.B CHOUDHURY MSB S GOGOI	PP, ASSAM
2	Crl.Rev.P./389/2010 FIXED, WITH LCR 5 FILES	JALAL UDDIN Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MR.A MATIN	PP, ASSAM
3	Crl.Rev.P./60/2011 FIXED, WITH LCR 4 FILES	BHUPEN NATH Versus THE STATE OF ASSAM AND ANR	MR. A F N U MOLLAH MR.H NATH MR.A KHALEQUE MR.Z KHALID U U KHAN MR.D DAS, SR.	MR.K SARMA MD.A HUSSAIN MR.D DAS PP, ASSAM MS.K M SARMA
ADMISSION				
4	WP(C)/7910/2017 PART-HEARD, FIXED	JAYA DAS Versus INDIAN OVERSEAS BANK and 3 ORS.	MR.Z HUSSAIN MS.P BARMAN MR. K P PATHAK, AMICUS CURIAE MRSB B AHMED	MR.P C GOSWAMI SC, I O B
5	Crl.Rev.P./465/2013 FIXED, WITH LCR 4 FILES, CRL.PET./482/2012 (D/O)	NOLIN SAIKIA @ NALIN Versus THE STATE OF ASSAM and ANR.	MR.T J MAHANTA MR.P P DUTTA MR.B BORA MR.A BARUA MR.A BHATTACHARYA	MR.K BHATTACHARJEE MR.J C BARMAN MR.D BANERJEE PP, ASSAM
6	Crl.Rev.P./144/2018	BIJOYA GHOSH Versus THE STATE OF ASSAM AND 2 ORS.	MR. S C BISWAS MR. S P CHOUDHURY MR R KARIM MS A DAS MS. J GHOSH MS B DEVI MS. M BORA	MR. I H LASKAR (R2, R3) MR. P K DEKA (R2, R3) MD. S ALOM (R2, R3) PP, ASSAM MS. M GHOSH (R2-3)

7	Crl.Rev.P./305/2018 WITH LCR 4 FILES	PRADIP SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. S HAQUE MS A BARUAH MR. M DEKA	MR B SHARMA (R2) MR S SHARMA (R2) PP, ASSAM
BAIL HEARING (BA)				
8	Bail Appln./2281/2024 WITH SCANNED LCR, FIXED	RANJIT SINGH Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR MS B KOUSHIK	SC, NCB
BAIL HEARING				
9	AB/3354/2024 FIXED	SHIRAZUL ISLAM @ BABU Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED N NATH	PP, ASSAM
ORDERS				
10	Crl.Rev.P./232/2018	INDRAJIT KOCH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR MR. V A CHOWDHURY	PP, ASSAM
QUASHMENT				
11	Crl.Pet./96/2012 WITH LCR 1 FILE	ABDUL LATIF SAIKIA and 3 ORS Versus JERINA AHMED	MR.I H SAIKIA MRK KALITA MR.A S CHOUDHURY	
12	Crl.Pet./312/2012 WITH LCR 1 BUNDLE	KAMAL KISHORE KANOO Versus THE STATE OF ASSAM AND ANR	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	MR.P KATAKI MS.R BEGUM PP, ASSAM
13	Crl.Pet./379/2012 WITH LCR 1 FILE	MAHESH BAISHYA Versus MRS. MRINALI DUTTA	MR.A SARMA MR.K BARUAH	
14	Crl.Pet./471/2012 WITH LCR 1 FILE	MRS. PARASHMITA DEY and ANR Versus SANKHANEEL BARUAH	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	MR.B PHUKAN MR.K BARUAH
15	Crl.Pet./498/2012 WITH LCR 2 FILES	MOHENDRA NATH GAYAN and ANR. Versus THE STATE OF ASSAM	MR.A M BORA MR.P N GOSWAMI MR.I CHOUDHURY MR.N J KHATANIAR MS. H GOSWAMI	PP, ASSAM
16	Crl.Pet./535/2012 WITH LCR 6 FILES	GOPAL TALUKDAR Versus THE STATE OF ASSAM	MR.R C SAIKIA MS.A MEDHI MR.M KALITA MS.K SAIKIA MR.J KALITA MRT K BHATTACHARYYA MR.S KURMI	PP, ASSAM
17	Crl.Pet./698/2012 WITH LCR 2 FILES	PRABHATKAMAL BEZBARUAH Versus THE STATE OF ASSAM AND ANR	S C KEYAL S K GHOSH S P CHOUDHURY B KAUSHIK	PP, ASSAM
WITH				
18	Crl.Pet./291/2012	PRABHATKAMAL BEZBARUAH Versus THE STATE OF ASSAM and ANR	S C KEYAL S K GHOSH S P CHOUDHURY G SARMAH B KAUSHIK A BHATTACHARJEE	PP, ASSAM
19	Crl.Pet./714/2015 FIXED, WITH LCR 1 FILE (SCANNED)	RABI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	PP, ASSAM SC, IRRIGATION
20	Crl.Pet./761/2015 FIXED	BHUBAN SARMAH Versus JABAKA TEA ESTATE	MR.S C KEYAL MS.P BARUAH MS.G SARMAH MR.J P MORE	MR.S N SARMA(Sr.Adv.) MR.K KALITA MR.S CHOUDHURY MR.A JAHID

21	Crl.Pet./230/2019 FIXED, WITH LCR 1 FILE (SCANNED)	VINAY SINGH TANWAR AND 7 ORS. Versus RAJNI AND ANR	MR. A GOYAL MR G KHANDELIA MR. K DEKA	MR P K DAS (R1) PP, ASSAM(R2)
HEARING				
22	Crl.Rev.P./227/2013 FIXED, WITH LCR 1 FILE	CHAMPAK DAS Versus THE STATE OF ASSAM	MR.A M BORA MR.R SARMA MR.D GOGOI MR. P J SAIKIA MR.S R BORUAH MS.C CHOUDHURY MS. M PAUL MS. S P DAS	PP, ASSAM
23	CRL.A(J)/42/2019 6 Y 8 M 0 D :WITH LCR 5 FILES, WITH P.B.- 1, FIXED,	RUPSING ROUTIA Versus THE STATE OF ASSAM	MR. S ISLAM, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
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16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/17/2025	RAHUL RABHA Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./2748/2024 WITH SCANNED COPY OF LCR AND CASE RECORD	ABDUL HASIM KHAN @ MD ABDUL HASIB KHAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
3	Bail Appln./3015/2024 WITH SCANNED COPY OF CASE RECORD	ZABEL HUSSAIN @ JABEL HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM
4	Bail Appln./3382/2024 WITH SCANNED COPY OF CASE RECORD AND CD	SAHED UDDIN Versus THE STATE OF ASSAM	MR. U N CHATTRY MR. O LASKAR	PP, ASSAM
5	Bail Appln./3416/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	RAFIQUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
6	Bail Appln./3788/2024 WITH SCANNED COPY OF CASE RECORD AND CD	UBAID ULLAH Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
BAIL HEARING				
7	AB/2613/2024 FIXED	SRI SIBU ACHARJEE Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH H BAISHYA MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
8	AB/2615/2024 FIXED	PRANJIT MANDAL Versus THE STATE OF ASSAM	MR. B HALDAR MS S. BASAK S K DAS	PP, ASSAM
9	AB/2726/2024 FIXED	HEMANTA BORO Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	PP, ASSAM
10	AB/3308/2024	BAHARUL ISLAM AND 10 ORS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	PP, ASSAM

11	WITH AB/3251/2024	RABIYA KHATUN AND 6 ORS Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	PP, ASSAM
12	AB/3319/2024	LAL MIYA AND ORS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025
19)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
20)	MR. B BARMAN	08-01-2025	To	10-01-2025
21)	MR B K SINGH	06-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	AB/3336/2024 FIXED	IMDAD SHAH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
MOTION				
2	Crl.Rev.P./447/2024	FAZAL HOQUE Versus RUNA LAILA	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	
3	Crl.Rev.P./482/2024	PABITRA BORA Versus THE STATE OF ASSAM AND 3 ORS	MR D J BORO	PP, ASSAM
4	Crl.Rev.P./488/2024 FIXED	BIRI TALING Versus THE STATE OF ASSAM AND 2 ORS	MR. L GOGOI	PP, ASSAM SPECIAL PP ASSAM
5	Crl.Pet./560/2024	SURAJIT DEY Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR T CHHETRI	PP, ASSAM
6	Crl.Pet./799/2024	SUBASH KARMAKAR Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	PP, ASSAM
7	Crl.Pet./1541/2024	RAJPAL SINGH POONIA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. K VERMA MR. I U CHOWDHURY MR I A HAZARIKA I KUMARI	PP, ASSAM
8	Crl.Pet./1544/2024 FIXED	AKLIMA KHATUN @ AKLIMA BIBI @ ALIMA BIBI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR S RAHMAN MS. S PHUKAN MS L MISHRA	PP, ASSAM
	WITH I.A.(Crl.)/4/2025 in Crl.Pet./1544/2024	AKLIMA KHATUN @ AKLIMA BIBI @ ALIMA BIBI AND ANR. Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
9	Crl.Pet./1552/2024	MD. MUSTAFA ANARUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MR. J ALI	PP, ASSAM

10	AB/25/2025	PRANJAL SONOWAL Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
ADMISSION				
11	Crl.Rev.P./611/2022 WITH LCR 2 FILES	HAFIZUR RAHMAN Versus MISS SAMSUN NEHAR	MR. R ALI H A AHMED MR A S SK	MR. A GOYAL MR. A CHOUDHURY
12	Crl.Pet./98/2023	PAWAN KR PAREEK Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	MR. K SARMA (r-2) MR. S BORUAH (r-2) PP, ASSAM
13	Crl.Pet./1088/2023 B/A	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K PURKAYASTHA MRS. R RONGMEI MS. J GHOSH	MR H R A CHOUDHURY(R-4) MR. P N GOSWAMI, SC, FOREST DEPTT. (R-3) MR. R A CHOUDHURY(R-4) J M SULAIMAN(R-4) PP, ASSAM
14	Crl.A./404/2024 B/O	ABDUL SAMAD AND 2 ORS Versus THE STATE OF ASSAM	MS N BEGUM MR A SHORIF MR S J CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/1179/2024 in Crl.A./404/2024	ABDUL SAMAD AND 2 ORS Versus THE STATE OF ASSAM	MS N BEGUM MR A SHORIF MR S J CHOUDHURY	PP, ASSAM
15	Crl.Rev.P./408/2024	DIMBESWAR BORUAH Versus DISEN TIPOMIA AND ANR	MR. B C DAS MR.A K SHARMA MR. A MOBARAQUE	MR. M K CHOUDHURY (R-1) MR P BHARDWAJ(R-1) MR. M SARMA(R-1) MR. M SARMA(R-1) PP, ASSAM
16	Crl.Pet./456/2024 WITH 1 LCR FILE (SCANNED), FIXED	MONISH CHHABRA Versus THE STATE OF ASSAM AND ANR.	MRS J BEGUM MR. A BHATTACHARYA MS. K MALAKAR MS. K MALAKAR MS B BORO	MS. S BHUYAN (R-2) MR. B D KONWAR SR. ADV.(R-2) MS. C SHARMA (R-2) MR. H AGARWAL (R-2) MR. J SINGH (R-2) PP, ASSAM
17	Crl.Rev.P./461/2024 FIXED	BULBUL HUSSAIN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY MR S A BARBHUYAN	PP, ASSAM
18	Crl.Pet./902/2024 WITH LCR 1 FILE (SCANNED)	BHABADWIP BORAH @ SRI BHABADUP BORAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR. M R SODIAL (R-2) MR. K BROOK (R-2) PP, ASSAM
19	Crl.Pet./1011/2024 WITH LCR 2 FILES	CHAMPAK SARMA Versus THE STATE OF ASSAM AND ANR	MR. M K SARMA MR H DAS	MS. B BHUYAN (R-2) MS. R SAHIN (R-2) PP, ASSAM
20	Crl.Pet./1107/2024 WITH 1 LCR FILE (SCANNED), FIXED	SHAMINUL AKTAR Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	MR J ISLAM (R-2) MR M ROHMAN(R-2) S ISLAM(R-2) PP, ASSAM
21	Crl.Pet./1223/2024 FIXED	MAHEBUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
BAIL HEARING (BA)				
22	Bail Appln./2544/2024 FIXED, WITH SCANNED LCR	PORESHNATH GUCHHAIT Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	MS. R CHOUDHURY (Amicus Curiae, R-2) PP, ASSAM
23	Bail Appln./3609/2024 WITH SCANNED LCR, WITH OFFICE NOTE	MD NUR MAHAMMAD @ NUR MAHAMMAD ALI Versus THE STATE OF ASSAM AND ANR	MR. S RAHMAN MR A N IQBAL R HAQUE	PP, ASSAM
24	Bail Appln./3777/2024 FIXED	PRANAB KUMAR GHOSH Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI),	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, CBI

25	Bail Appln./3892/2024 FIXED	MD AKHTAR HUSSAIN Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAJN	PP, ASSAM
BAIL HEARING				
26	AB/1869/2024 FIXED	SOFIKUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	PP, ASSAM
27	AB/1900/2024 FIXED	ABDUS SOBUR @ ABDUS SOBUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY J M SULAIMAN	PP, ASSAM
28	AB/2608/2024 FIXED	NABI HUSSAIN @ NAWAR HUSSAIN Versus THE STATE OF ASSAM	MR S CHAUHAN MR. P MAZUMDER MR N ALAM	MR. A K PURKAYASTHA(R-2) MR. S SHARMA(R-2) B RONGHANGPI (R-2) PP, ASSAM
29	AB/3098/2024 FIXED	MOKSEDUL HOQUE SARKAR @ MOKSEDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
30	AB/3119/2024 FIXED	SYED ZAKIR ULLAH Versus THE STATE OF ASSAM	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED B DAS	PP, ASSAM
31	AB/3149/2024 FIXED, WITH OFFICE NOTE	GUNAGOBINDA DEKA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
32	AB/3359/2024 FIXED, WITH OFFICE NOTE	GANGA DAS Versus THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR P K KALITA	PP, ASSAM
ORDERS				
33	I.A.(CrI.)/500/2020 IN Bail Appln./2017/2020 (D/O) in Bail Appln./2017/2020	THE STATE OF ASSAM Versus SANGITA LAISHANGBAM @ L SANGITA RANI	PP, ASSAM	MR. D BORA MR. N MAHAJAN MR S T ADNAN
34	CrI.A./233/2024 WITH LCR 3 FILES, WITH OFFICE NOTE WITH I.A.(CrI.)/692/2024 in CrI.A./233/2024	MAHIDUL ISLAM Versus THE STATE OF ASSAM	M M RAHMAN MR. A HOQUE	PP, ASSAM
35	CrI.Rev.P./359/2024 WITH LCR 2 FILES, B/O	MAHIDUL ISLAM Versus THE STATE OF ASSAM	M M RAHMAN MR. A HOQUE	PP, ASSAM
36	CrI.Rev.P./359/2024 WITH LCR 2 FILES, B/O	MIZANUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
36	CrI.A./389/2024 WITH OFFICE NOTE, FIXED WITH I.A.(CrI.)/1126/2024 in CrI.A./389/2024	AZAD ALI @ AZAD MIYA @ AZAD ALI MIYA Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
37	CrI.Pet./693/2024 WITH LCR 1 FILE (SCANNED)	AZAD ALI @ AZAD MIYA @ AZAD ALI MIYA Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
37	CrI.Pet./693/2024 WITH LCR 1 FILE (SCANNED)	DR GUNAMANI DEKA Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
38	I.A.(CrI.)/1072/2024 IN CrI.Rev.P./242/2024(D/O), WITH LCR 3 FILES (SCANNED) in CrI.Rev.P./242/2024	NUHU DAIMARI Versus THE STATE OF ASSAM,	RAJU DEURI MR. S K DEORI	PP, ASSAM
39	I.A.(CrI.)/1143/2024 in CrI.Rev.P./425/2024	BINITA SEAL Versus THE STATE OF ASSAM AND ANR	MR. M H RAJBARBHUIYAN MRS R CHETRI MS R BEGUM	PP, ASSAM

	WITH Crl.Rev.P./425/2024	BINITA SEAL Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS R CHETRI MS R BEGUM	PP, ASSAM
40	I.A.(Crl.)/1229/2024 in Crl.Rev.P./11103/2024	ELIA DAIMARI Versus THE STATE OF ASSAM	RAJU DEURI MR. S K DEORI	PP, ASSAM
	WITH Crl.Rev.P./11103/2024 (Filing Number)	ELIA DAIMARI Versus THE STATE OF ASSAM G)	RAJU DEURI	
41	I.A.(Crl.)/1254/2024 FIXED in Crl.Rev.P./11645/2024	DHANAMONI MOHAN Versus THE STATE OF ASSAM AND ANR.	RUBI GOGOI MS F HUSSAIN	PP, ASSAM
	WITH Crl.Rev.P./11645/2024 (Filing Number)	DHANAMONI MOHAN Versus THE STATE OF ASSAM AND ANR.	RUBI GOGOI	
42	Crl.Pet./1379/2024 FIXED	WAHIDUL HAQUE Versus THE STATE OF ASSAM AND 2 ORS	MS. S K NARGIS MR SARFRAZ NAWAZ MS S BEGUM MS N SULTANA	PP, ASSAM
43	Crl.Pet./1389/2024 WITH OFFICE NOTE	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
HEARING				
44	Crl.Rev.P./502/2022 WITH LCR 5 FILES, B/O	ANJAN NATH @ ANJAN KR NATH Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARJEE MR. J SARMAH	MR. A BHATTACHARJEE (R-2) PP, ASSAM
	WITH I.A.(Crl.)/607/2022 in Crl.Rev.P./502/2022	ANJAN NATH @ ANJAN KR NATH Versus THE STATE OF ASSAM	MR. A BHATTACHARJEE MR. J SARMAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
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19)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
20)	MR. B BARMAN	08-01-2025	To	10-01-2025
21)	MR B K SINGH	06-01-2025	To	10-01-2025



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DAILY CAUSELIST

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[For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./38/2025	AJOY NUNIA Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS. S. DEY	PP, ASSAM
MOTION				
2	AB/20/2025	GAJENDRA BISWAS AND 2 ORS Versus THE STATE OF ASSAM	MS. P BASFORE	PP, ASSAM
3	AB/23/2025	RUPAK MANDAL AND 2 ORS. Versus THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
BAIL HEARING (BA)				
4	Bail Appln./1364/2024 FIXED, WITH SCANNED COPY OF CASE RECORD	MD. ABDUL KALAM @ HASSAN @ MD. ABDULKALAM AND ANR. Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
5	WITH Bail Appln./3871/2024	MD DILBAR KHAN Versus THE STATE OF ASSAM	N NEOG L BANIK MR. S KAUR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025

12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025
19)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
20)	MR. B BARMAN	08-01-2025	To	10-01-2025
21)	MR B K SINGH	06-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/4321/2021 BY SLIP	KAMALI BARO @ KAMALI BORO Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI	SC, PWD SC, FINANCE
TOP OF THE LIST				
2	WP(C)/1198/2016 FIXED	GYAN SINGH Versus STATE BANK OF INDIA and 5 ORS	MR H K DAS MR. A CHAMUAH MR. P P BORTHAKUR MS. R BORAH MR. T MADHUKALLYA	MR. L TALUKDAR MR. N BARUA(R-1-6) MS. M DAS MR. B DAS
3	WP(C)/6268/2017 FIXED	RAMESH KUMAR Versus THE UNION OF INDIA and 2 ORS.	MR. R L YADAV MS. K YADAV MR. A KABRA MS. R R BARUAH MS P AGARWAL	C.G.C. MRS. A GAYAN (CGC) MRS. A GAYAN (CGC) MR. H GUPTA (R1-R3) ASSTT.S.G.I.
4	WP(C)/7026/2018 FIXED	SAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS P BARMAN	SC, SSA
ORDER (IMPLEADMENT OF PARTY)				
5	I.A.(Civil)/4064/2024 in Cont.Cas(C)/537/2016	SMT. BIJOY LAKHI PEGU and ORS Versus PRITAM SAIKIA and ANR.		
	WITH Cont.Cas(C)/537/2016	SMT. BIJOY LAKHI PEGU and 11 ORS Versus PRITAM SAIKIA and ANR.	MR.L GOGOI MR.D HAZARIKA	MR.D SAIKIA(R-1) MR.A DEKAR-1 MS.P CHAKRABORTY(R-2)
6	I.A.(Civil)/4097/2024 in Cont.Cas(C)/209/2017	HOREN BORGOHAIN and 21 ORS. Versus PRITAM SAIKIA and ORS	MR. S F CHISTIE	
	WITH Cont.Cas(C)/209/2017	HOREN BORGOHAIN and 21 ORS. Versus PRITAM SAIKIA and 8 ORS	MD.M U AHMED MR.S F CHISTIE	MR.D SAIKIA(Sr.Adv.)(R-2)(R-1) MR.T THAKURIAR-1 MR.N SARMA(R-1)(R-5) MS.P CHAKRABORTY(R-2)

ADMISSION

7	WP(C)/3584/2019 FIXED	BIREN SINGH DEKA AND 43 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K SHARMA MR G DAS MS. S S SAIKIA MR. R MEDHI	SC, CO OP GA, ASSAM MS. S SARMA(R-2,3 & 5) MRS. M D BORAH, (R-7) SC, PUBLIC ENTERPRISE DEPT.
8	WP(C)/3921/2020 FIXED	BICHITRA KUMAR BORO Versus THE NATIONAL INSURANCE COMPANY LTD. AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA
9	WP(C)/4997/2020	ABDUL MATIN BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS N NATH MR. M DUTTA	MR. A. CHALIHA, MR. B. GOGOI, SC, FINANCE AND TAXATION MR. C.S. HAZARIKA, GA, ASSAM SC, LABOUR AND UNEMPLOYMENT MR. C. SHARMA, SC, WATER RESOURCE
10	WP(C)/5429/2020 FIXED	BHARAT CH KUMAI Versus THE STATE OF ASSAM AND 6 ORS	MR. N ANAND MR. A K SINGH MS D SAIKIA	SC, PNRD SC, FINANCE
11	WP(C)/3782/2021	RAJIB BORI Versus THE STATE OF ASSAM AND 6 ORS.	MD S HOQUE MR. B K DAS	SC, ELEM. EDU GA, ASSAM MR. P J SAIKIA (R-7) MR. P BORDOLOI(R-6 & 7)
12	WP(C)/6971/2021 FIXED	MR. HIRU MAHANTA AND 27 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAIN MR. N BORUAH	GA, ASSAM MR. J K GOSWAMI (r-2,4) J TALUKDAR MR. J BARMAN (r-2,4) SC, FINANCE DEPARTMENT
13	WP(C)/2733/2022 FIXED	NABAJYOTI KAKATI AND ANR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 4 ORS	MR J ABEDIN MD. A J ATIA MS A H ATIA	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD
14	WP(C)/4318/2022	MANOJ KR CHOWHAN Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, ELEM. EDU
15	WP(C)/6561/2022 FIXED	RUBI SAIKIA BHOWMIK Versus THE STATE OF ASSAM AND 7 ORS	MR. S C BISWAS MS. J GHOSH	SC, AG (A AND E) GA, ASSAM SC, P H E SC, FINANCE
16	WP(C)/8359/2022	BASER UDDIN SK AND 23 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR A KHARSOHUM MS C DAS	GA, ASSAM MR. M BISWAS (r-6) MS M DAS (r-6) SC, EDU SC, REVENUE SC, PWD
17	WP(C)/409/2023 FIXED	MANOHAR DEKA, AFS Versus THE STATE OF ASSAM AND 3 ORS.	MR. N BORAH MR H MAZUMDER N AHMED	GA, ASSAM SC, FINANCE DEPTT.
18	WP(C)/562/2023	MANJULA BAYAN AND 171 ORS Versus THE STATE OF ASSAM AND 61 ORS	MR. A D GUPTA(P-25) MR. A R SIKDAR (P-25) MD A ALI MR. S I TALUKDAR(P-25) MR. S I TALUKDAR(P-25) D HUSSAIN	MR. S C KEYAL (r-24) MR S DEY (R-31) GA, ASSAM MR. D HUSSAIN (R-43) MR. N H LASKAR (r-37) MS.SHOMA DASGUPTA (R-31) MR. R A CHOUDHURY (R-43) MS. J BAISHYA (r-24) MR. R A MAZUMDER (R-43) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U

19	WITH WP(C)/6594/2023	FAYZUL HOQUE MAZUMDER AND 17 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAJUMDAR MR. R MAJUMDAR MRS. R RONGMEI MS. J GHOSH	GA, ASSAM MR. P J PHUKAN MS. M BHATTACHARJEE MR. C SHARMA SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U
20	WP(C)/1596/2023 B/O	AKASHDEEP CHETIA Versus THE STATE OF ASSAM AND 4 ORS	MS. L WAJEEDA MR. T K DEY	GA, ASSAM SC, IRRIGATION
	WITH I.A.(Civil)/1605/2024 in WP(C)/1596/2023	AKASHDEEP CHETIA Versus THE SECRETARY TO THE GOVT. OF ASSAM, PUBLIC WORKS DEPTT AND ANR	MR N ISLAM	GA, ASSAM SC, PWD SC, IRRIGATION
21	WP(C)/2823/2023 BY SLIP	BISWESWAR DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J LASKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
22	WP(C)/3989/2023	HARUN RASHID Versus THE STATE OF ASSAM AND 3 ORS	MR R S CHAUHAN MR D SHARMA MR. M KALITA	GA, ASSAM SC, TECHNICAL EDU. SC, G U
23	WP(C)/3992/2023	SMTI. ABILA BAGLARI Versus THE STATE OF ASSAM AND 3 ORS	MR R S CHAUHAN MR D SHARMA MR. M KALITA	GA, ASSAM SC, HEALTH SC, G U
24	WP(C)/4067/2023	GUNAWATI PANYANG @ GUNAWATI PANYANG MORANG Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K NEOG	SC, ELEM. EDU GA, ASSAM
25	WP(C)/4156/2023 FIXED	MANTU BARMAN Versus THE UNION OF INDIA AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI	MR. A K DUTTA DY.S.G.I.
	WITH I.A.(Civil)/2295/2024 in WP(C)/4156/2023	THE UNION OF INDIA AND 3 ORS. Versus MANTU BARMAN	MR. A K DUTTA	MR. S BORTHAKUR
26	WP(C)/4449/2023 FIXED	ABHIJIT BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. N BORAH (r-4) MR M.J. BHARALI (r-4) SC, SEC. EDU.
	WITH I.A.(Civil)/2972/2023 in WP(C)/4449/2023	ANJANA BORAH Versus ABHIJIT BORA AND 3 ORS.	MR. N BORUAH MR M.J. BHARALI	MR. A K DUTTA SC, SEC. EDU.
	WITH I.A.(Civil)/3052/2023 in WP(C)/4449/2023	ABHIJIT BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. N BORAH (r-4) SC, SEC. EDU.
27	WP(C)/4862/2023	PRIYANKI PIKI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR D DEKA	SC, ELEM. EDU MR. P N GOSWAMI MR. J K GOSWAMI (r-5) MS. M KALITA (R-6) MR. J BARMAN (r-5) MR D J BORO (r-5) SC, ASSAM TEXTBOOK PRODUCTION AND PUBLICATIONS CORPORATION LTD.
28	WP(C)/5962/2023 FIXED	ABDUL SAFIT MIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, ELEM. EDU SC, FINANCE
29	WP(C)/6225/2023	MANABENDRA KR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. N SARKAR MR P K BASU MR A BANERJEE	GA, ASSAM SC, SEC. EDU.
30	WP(C)/6317/2023 FIXED	VINOD KUMAR MEENA Versus THE UNION OF INDIA AND 8 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	MR H GUPTA DY.S.G.I.

31	WP(C)/6907/2023	JOYDIP DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM MS. M DEV (R6) MS P DEB (R6) MS N DEB (R6) SC, GHC
32	WP(C)/7443/2023 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. A K HUSSAIN MR. B HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
33	WP(C)/1/2024	GITA KUMARI AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	GA, ASSAM MR J K PARAJULI (R-1) MR P NAYAK (R-2,3,4)
34	WP(C)/38/2024 FIXED	BIPUL MALLA BARUAH @ BIPUL BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM MR. A CHAKRABARTY (R-5)
35	WP(C)/217/2024 FIXED	MANTU DEKA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	SC, ELEM. EDU
WITH				
36	WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
WITH				
37	WP(C)/5450/2022	BARNALI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
WITH				
38	WP(C)/7272/2022	HITESH THAKURIA AND 42 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
WITH				
39	WP(C)/8211/2022	RANU DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
WITH				
40	WP(C)/336/2023	MRIGEN BORBARUAH AND 2 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU
41	WP(C)/598/2024	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S UKTAR (R-8) MRS R DEKA (R-7) MR. A CHAMUAH (SC, UGC) SC, BTC SC, BODOLAND UNIVERSITY
WITH				
	I.A.(Civil)/1743/2024 in WP(C)/598/2024	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 9 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S UKTAR (R-8) SC, BTC SC, U G C
WITH				
42	WP(C)/3543/2023	DR. PRATIVA PATOWARY Versus THE STATE OF ASSAM AND 6 ORS	MR S UKTAR	SC, HIGHER EDU GA, ASSAM MRS R DEKA (r-6) MR S M BARUAH (r-7) MR. D THAOSEN (r-6) MR. H R DAS (r-7) SC, BTC

43	WP(C)/1863/2024 B/O	GAJENDRA NATH KALITA Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM MR. S U AHMED (R-5) SC, SEC. EDU. A M RAHMAN (R-5)
44	WP(C)/1983/2024	AMANDEEP SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR D K DEY MS T DEBNATH	SC, HIGHER EDU MR S MUKTAR(R-3) MR. S RAHMAN(R-3)
45	WP(C)/2162/2024 FIXED	SUHANA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR J ABEDIN(R-5) GA, ASSAM MR. K I MAZUMDER(R-5) MR M Z RAHMAN(R-5)
	WITH			
46	WP(C)/2434/2024	FOUJIA TABASSUM Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	GA, ASSAM MR. M H RAJBARBHUIYAN (R-5)
47	WP(C)/2373/2024 FIXED	JAINAL UDDIN LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, FINANCE
48	WP(C)/2780/2024	VISHAL VIKRAM BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SSUHS SC, N M C SC, HEALTH
49	WP(C)/3215/2024 B/O	MOINUL HOUQE Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	MR. G C BORAH (R-5,6) SC, SEC. EDU.
50	WP(C)/4000/2024	MADAN CHANDRA KAIBARTA Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, AG SC, SOCIAL JUSTICE AND EMPOWERMENT
51	WP(C)/4370/2024 FIXED	SANGEET NILAM BOARH Versus THE ASSAM PUBLIC SERVICE COMMISSION AND ANR	MR G CHOUDHURY MR ARINDAM BARUAH	SC, APSC
52	WP(C)/4629/2024	DEBO PRASAD CHOUDHURY Versus THE UNION OF INDIA AND 4 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	MR. S S ROY (CGC) DY.S.G.I.
53	WP(C)/4883/2024 FIXED	SUBRATA KUMAR PAL Versus THE UNION OF INDIA AND 4 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR. S MITRA(R-2,3) MR. S P CHOUDHURY (R-1) MR A K BORO (R-2,3) MR. R. RAMEEZ(R-2,3) DY.S.G.I.
	WITH			
54	WP(C)/1443/2024	SUBRATA KUMAR PAL Versus THE UNION OF INDIA AND 6 ORS	MR SISHIR DUTTA MR S DUTTA	MR. S MITRA (R-2,3) MR. D J DAS (R-1,2) MR A K BORO (R-2,3) MR. R. RAMEEZ (R-2,3) DY.S.G.I. MR S.MITRA (R-2,3)
55	WP(C)/4952/2024	BHASKAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, G U
	WITH			
56	WP(C)/4315/2024	KANCHAN NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, PWD (BULDING) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, G U SC, PWD (NH)

57	WITH WP(C)/4321/2024	MD. ARMAN ALI AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, A.H and V. DEPT. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, G U
58	WITH WP(C)/4331/2024	AFTABUL BOKSH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH SC, G U
59	WITH WP(C)/4341/2024	PRADIP KAKATI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, A.H and V. DEPT. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U SC, HEALTH
60	WITH WP(C)/4365/2024	PALASHJYOTI KAUSHIK Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, IWT SC, G U
61	WITH WP(C)/4426/2024	PARIKHIT DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, TRANSPORT DEPARTMENT, ASSAM SC, HEALTH AND F W SC, G U
62	WITH WP(C)/4814/2024	RAFIQUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, A.H and V. DEPT. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U SC, HEALTH
63	WITH WP(C)/4870/2024	SAYED ARIFUL HAQUE Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, HIGHER EDU GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, G U
64	WP(C)/5037/2024	JATISH BARUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRABORTY	GA, ASSAM
65	WP(C)/5045/2024	DR. MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 5 ORS	MR I HASSAN	SC, HIGHER EDU MR. M AHMED(R-4) MD I H LASKAR (R-4) SC, G U SC, U G C
	WITH I.A.(Civil)/3566/2024 in WP(C)/5045/2024	DR. MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 5 ORS	MR I HASSAN	SC, HIGHER EDU SC, U G C SC, G U
66	WP(C)/5082/2024 B/O	GOLAM MOSTAFA AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. P DAIMARY MR. R. KARIM	GA, ASSAM

67	WP(C)/6051/2024 B/O	SURENDRA NATH GAYARI Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU SC, AG (A AND E) SC, SEC. EDU. SC, BTC SC, SSA SC, FINANCE
68	WP(C)/6781/2024 FIXED	IKBAL AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR D S DEKA	GA, ASSAM SC, FOREST
ORDERS				
69	I.A.(Civil)/1240/2019 BY SLIP in WP(C)/8836/2018 WITH WP(C)/8836/2018	MULLEN CHIRING Versus HARAKANTA PERTIN HARAKANTA PERTIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. B GOGOI MR P NAYAK	MR. B GOGOI MR. D C C PHUKAN (R7) SC, SEC. EDU.
70	WP(C)/6980/2022 BY SLIP	LAKHI NATH CHIENTEY Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
71	Cont.Cas(C)/218/2024	SANJIB BHARTI AND 13 ORS. Versus S. KISHORE (IPS) AND 5 ORS.	MR. R MAZUMDAR MD H R AHMED MR A MALEK	MR. R K D CHOUDHURY (R-3) MS. L DEVI (R-3) MR. K K PARASAR(R-2,5)
72	Cont.Cas(C)/267/2024 B/O	MITALI BAYAN Versus DR ROBIN KUMAR IPS	MS R DUTTA MS. J KONWAR	MS. M D BORAH(R-1) S. BORAH(R-1) MR R B GOSWAMI(R-1)
73	Cont.Cas(C)/522/2024	NAKIB SAIKIA AND 15 ORS. Versus JOHN BERCHMANS EKKA AND 3 ORS.	MR. Y DOLOI MR. D BARUAH MR. P K BORDOLOI	MR. D SAIKIA (R-2) MR. R BORPUJARI(R-2) MR. B GOGOI(R-2) MR P NAYAK(R-2) MR A CHALIHA(R-2)
74	I.A.(Civil)/2223/2024 FIXED in WP(C)/6909/2017 WITH WP(C)/6909/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 4 ORS. DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 4 ORS.	MR. A SANCHETI MR. R C SANCHETI MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI	MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM DY.S.G.I. SC, AGRI. DEPARTMENT GA, ASSAM MRS. A GAYAN (CGC, R1) MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
75	WP(C)/413/2017 WITH WP(C)/428/2017	DR. SURENDRA KUMAR SAIKIA and ANR. Versus THE UNION OF INDIA and 5 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI MR. A SANCHETI (P-2)	GA, ASSAM(AGRI.) C.G.C. MR.B DEKA MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
76	WP(C)/428/2017 WITH WP(C)/1875/2017	GOUTAM KUMAR BORDOLOI and ANR. Versus THE UNION OF INDIA and 3 ORS.	MR. A D CHOUDHURY MR. A GOGOI MR. D CHOUDHURY MR. P S BHARALI MR. A SANCHETI (P-1,2)	GA, ASSAM MRS. A GAYAN (CGC, R1) MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
77	WP(C)/1875/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 3 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI MR. A SANCHETI (P-1 TO 4)	GA, ASSAM MR. R DHAR,ADDL.SR. GOVT. ADVOCATE, ASSAM. ASSTT.S.G.I.
78	I.A.(Civil)/3178/2024 FIXED in Review.Pet./11286/2024 WITH Review.Pet./11286/2024 (Filing Number)	DIPTI PRASAD PEGU AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS DIPTI PRASAD PEGU AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS B	MS S MOCHAHARI MR. S DUTTA MS K BORAH MR. SIDHANT DUTTA MR. S DUTTA	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025
19)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
20)	MR. B BARMAN	08-01-2025	To	10-01-2025
21)	MR B K SINGH	06-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-I

**THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH COMPRISING
OF HONOURABLE THE CHIEF JUSTICE
AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7406/2023 PART-HEARD, FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
2	CRP(IO)/41/2020	ABDUL MAZID AND 16 ORS. Versus MAHARUDDIN	MR. C GOSWAMI MR. N CHAKRAVORTY	MS F AHMED (R-1) MS N BEGOM (R-1)
3	CRP(IO)/30/2023	MD JAHUR UDDIN MAZARBHUIYA AND ANR Versus NASIR UDDIN MAZARBHUIYA AND 9 ORS	MR. S K GHOSH MS F AHMED	MR. M H RAJBARBHUIYAN (R-1 TO 10)
4	MFA/18/2024	ORIENTAL INSURANCE COMPANY LTD. Versus SHARIFUL ISLAM AND ANR. E	MS. R D MOZUMDAR	MR. T BAIDYA
	WITH I.A.(Civil)/1830/2024 in MFA/18/2024	ORIENTAL INSURANCE COMPANY LTD. Versus SHARIFUL ISLAM AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
5	FAO/86/2024 CAVT. NO.11762/024, FIXED	SUDHA DUGAR Versus CHIRANJEEB SARMA ROY	MR. A SATTAR MR R K MOUR	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA FOR CAVEATOR
	WITH I.A.(Civil)/3650/2024 in FAO/86/2024	SUDHA DUGAR Versus CHIRANJEEB SARMA ROY	MR. A SATTAR MR R K MOUR	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA FOR CAVEATOR
FOR HEARING U/O XLI RULE II C.P.C.				
6	RSA/184/2024	KANIKA DAS MALAKAR Versus ARABINDA DAS AND 4 ORS.	MS J CHAKRABORTY MR B K KAR MR. M DASGUPTA	MR. R SARMAH
	WITH I.A.(Civil)/3106/2024 in RSA/184/2024	KANIKA DAS MALAKAR Versus ARABINDA DAS AND 4 ORS.	MS J CHAKRABORTY MR B K KAR MR. M DASGUPTA	MR. R SARMAH

ORDERS

7	RSA/42/2009	ABUL HUSSAIN Versus ON THE DEATH OF KASEM ALI HIS LEGAL HEIRS MUSST. KHODIJA KHATUN WIFE and ORS	MR.A M MAZUMDAR MR.M U MONDAL MR.N G KUNDU MR.S HAQUE MD.B RAHMAN MR.P K R CHOUDHURY	MR.A SHARIF MR.A SARMA MRK KALITA MS.S BORO MR.H AHMED MR.A JAHID
8	RSA/65/2009 WITH LCR	SRI GOBINDA DEY Versus PRADIP KALITA and ORS	MRG P BHOWMIK MR. K K DEY MR.R HAZARIKA MR V K BAROOAH MR.B K GOSWAMI	
	WITH MC/932/2009 in RSA/65/2009	SRI GOBINDA DEY Versus PRADIP KALITA and ORS	MRG P BHOWMIK MR.R HAZARIKA MR.B K GOSWAMI	MR.L TALUKDAR MR.G DAS MR.A GAFFAR
9	RSA/133/2009 WITH LCR	NFANI BHUSAN DEY and ANR Versus JAYANTA PRASAD CHOUDHURY and ANR,	MD.K A MAZUMDER MD.A HUSSAIN MR. E AHMED	MR.N DHAR MR.B K SEN MR .B MALAKAR MR.S CHAKRABARTY
10	RSA/103/2010 WITH LCR	BURAGOHAIN TEA COMPANY LTD. Versus SMT. DEEPIKA SAIKIA,	MR. G CHOUDHURY MR.P BORAH	
	WITH MC/1845/2010 in RSA/103/2010	BURAGOHAIN TEA COMPANY LTD. Versus SMT. DEEPIKA SAIKIA,	MR. G CHOUDHURY MR.P BORAH	
11	RSA/243/2010	AKSHOY KR GHOSH, Versus BASANTI BAKTI and ORS	MR.P ROY MR.I ALAM	MR.J U N M LASKAR MR.A M BARBHUIYA MR.J ISLAM MR.A A R KARIM
12	I.A.(Civil)/1342/2016 WITH LCR in FAO/18/2015	B and A LIMITED Versus RAJIB BAROOAH and 4 ORS	MR.P DEKA MR.A CHETIA MD.ASLAM MR.A SAHEWALLA	MRG P BHOWMIK(R-1 & 2) MR.B J GHOSH MR.M GOSWAMI MR.R HAZARIKA(R-1 & 2) FOR CAVEATOR
	WITH FAO/18/2015 CAVT. NO. 926/2015	B and A LIMITED Versus RAJIB BAROOAH and ANR	MR.P DEKA MR.A CHETIA MD.ASLAM MR.A SAHEWALLA	DR.B P TODI(R- 3-5) MRG P BHOWMIK(R-1 & 2) MR.B J GHOSH MR.A NATH(R- 3-5) MR.M GOSWAMI MR.R HAZARIKAR-1 and 2 MR.A TODI(R- 3-5) MR.N J MEDHI(R- 3-5) FOR CAVEATOR
	WITH I.A./983/2015 in FAO/18/2015	B and A LIMITED Versus RAJIB BAROOAH and ANR	MR.P DEKA MR.A CHETIA MR.A SAHEWALLA MD.ASLAM	MR.B J GHOSH MR.M GOSWAMI FOR CAVEATOR
	WITH I.A./1802/2015 in FAO/18/2015	B and A LIMITED Versus RAJIB BAROOAH and ANR	MR.P DEKA MR.A CHETIA MR.A SAHEWALLA MD.ASLAM	MRG P BHOWMIK(R-1 & 2) MR.B J GHOSH MR.M GOSWAMI MR.R HAZARIKA(R-1 & 2) FOR CAVEATOR
13	I.A.(Civil)/2693/2018 in MACApp./682/2018	SMTI MAKANI SONOWAL Versus SRI BUDHESWAR MANKI AND 2 ORS	MR. K K HANDIQUÉ MR. R GOHAIN	
	WITH MACApp./682/2018	SMTI MAKANI SONOWAL Versus SRI BUDHESWAR MANKI AND 2 ORS	MR. K K HANDIQUÉ MR. R GOHAIN	

14	MACApp./241/2020 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD. Versus MINTU BORMAN AND 4 ORS.	MR. S K GOSWAMI MS P SARMA	MR. R GOSWAMI (R-5) MR. A K SAHEWALLA (R-1) MS. P BORTHAKUR (R-5) MR. W SHARMA (R-4) MR D GOSWAMI (R-1) MR P GOGOI (R-4)
	WITH I.A.(Civil)/1694/2020 in MACApp./241/2020	THE ORIENTAL INSURANCE CO. LTD. Versus MINTU BORMAN AND 4 ORS.	MR. S K GOSWAMI MS P SARMA	
15	RSA/41/2021	SUNIL CHANDA AND ANR. Versus KARIKA CHANDA AND 19 ORS.	MR H R A CHOUDHURY MR H R A CHOUDHURY MS S S ZIA MS R AKHTAR	
	WITH I.A.(Civil)/657/2021 in RSA/41/2021	SUNIL CHANDA AND ANR. Versus KARIKA CHANDA AND 19 ORS.	MR H R A CHOUDHURY MR H R A CHOUDHURY MS S S ZIA MS R AKHTAR	
16	RSA/49/2021 WITH LCR	FEDDUS ALI AND 3 ORS. Versus ABUL KALAM AND 4 ORS.	MR. M A SHEIKH K U AHMED MS P SARMA MS N HASAN MS F INTAZ	DR. B AHMED (r-1,2,3) MR. N HAQUE (r-1,2,3) MR. S R BARBHUIYA (r-1,2,3) MR M HUSSAIN (r-1,2,3)
17	RSA/116/2021 WITH LCR	SMTI BINA KALITA AND 2 ORS Versus SRI AMULYA BARUA @ SRI AMULYA KALITA AND 4 ORS	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	MR. D P CHALIHA (R-1,2,3,4) MS M ROY (R-1,2,3,4)
18	RSA/142/2022 WITH LCR	THE SARVODAYA TRUST AND ANR . Versus PRABIN BARUAH	MR D BORUAH MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	MR. R SARMA MR D HAZARIKA MR A HUSSAIN
19	SAO/3/2023	BIJAY RAI AND 5 ORS Versus SRI ASHOK KUMAR RAI	MRS. S AGARWAL MR D AGARWAL MR. S BAROOAH	MR. A SATTAR S CHOUDHURY G IMTIAZ
20	MC/17/2023 in RSA/132/2009 (D/O), WITH LCR in RSA/132/2009	SUBRATA CHATTERJEE and ANR Versus ON DEATH OF ABANI DUTTA HIS LEGAL HEIR RATAN DUTTA,	MR.B K JAIN	MR. C K S BARUAH
21	CRP(IO)/226/2023 FIXED	ADALAT MIA Versus TAIZUDDIN AHMED	K U AHMED MS P SARMA MS N HASSAN	MR A W AMAN MR T R SEN
22	Tr.P.(C)./9/2024	JHARNA BANIA Versus UTTAM KONWAR	MR. S C BISWAS MS A DAS MS. U NANDA MR. A K DAS MS. S. CHANDA	MR H BEZBARUA MR. U SARMA K. KALITA
23	CRP(IO)/39/2024 FIXED	SALMA BEGUM CHOUDHURY Versus NAZMA BEGUM MAZUMDER AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	MR. N ISLAM (r-1) MR M A BARBHUIYA (r-1)
24	CRP(IO)/477/2024 FIXED	MD. TOUSIF HUSSAIN REZA Versus AAFSHEEN AL ISLAM	MD. I HUSSAIN	
25	I.A.(Civil)/624/2024 WITH LCR in RSA/111/2017	ON THE DEATH OF USHA DEVI, WIFE OF LATE RAM AYODHYA BHAGAT, HER LEGAL HEIRS KANCHAN BHAGAT Versus ALOK KUNDU	MR. A SANCHETI	MR. B J MUKHERJEE
	WITH RSA/111/2017	USHA DEVI and 11 ORS. Versus ALOK KUNDU and ANR.	MS.B DAS MR.A SANCHETI(A- 2 to 12) MR.S DEY MR.R C SANCHATI(A- 2 to 12) MRS SANCHETI(A- 2 to 12)	MR.S S SHARMASr.Adv.R-1 MR.B J MUKHERJEE(R-1)

26	WITH RSA/101/2017	USHA DEVI and 11 ORS. Versus BISWANATH SHARMA and 2 ORS.	MS.B DAS MR.A SANCHETI(A- 2 to 12) MR.S DEY MR.R C SANCHATI A- 2 to 12 MRS SANCHETI(A- 2 to 12)	MR.S S SHARMA(Sr.Adv.)(R- 1&2) MR.B J MUKHERJEE(R- 1&2)
	WITH I.A.(Civil)/620/2024 in RSA/101/2017	ON THE DEATH OF USHA DEVI, WIFE OF LATE RAM AYODHYA BHAGAT, HER LEGAL HEIRS KANCHAN BHAGAT Versus ON THE DEATH OF BISWANATH SHARMA HIS LEGAL HEIRS	MR. A SANCHETI	MR. B J MUKHERJEE
27	WITH RSA/112/2017	USHA DEVI and 11 ORS. Versus AJOY KUMAR KUNDU and ANR.	MS.B DAS MR.A SANCHETI(A-2-12) MR.S DEY MR.R C SANCHATI(A- 2 - 12) MRS SANCHETI(A- 2 - 12)	MR.S S SHARMA(Sr.Adv.)(R-1) MR.B J MUKHERJEE(R-1) MR.M MAJUMDAR(R-1)
	WITH I.A.(Civil)/622/2024 in RSA/112/2017	ON THE DEATH OF USHA DEVI, WIFE OF LATE RAM AYODHYA BHAGAT, HER LEGAL HEIRS KANCHAN BHAGAT Versus AJOY KUMAR KUNDU,	MR. A SANCHETI	
28	I.A.(Civil)/2953/2024 WITH LCR in RSA/248/2019	ON THE DEATH OF LOKO RAM DAS @ LOKESWAR DAS, HIS LEGAL HEIR AND SUCCESSOR Versus SRI TANKESWAR DAS AND ANR	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP	
	WITH RSA/248/2019	SRI LOKO RAM DAS @ LOKESWAR DAS AND 4 ORS Versus SRI TANKESWAR DAS AND ANR	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP	MR. N M DUTTA
29	I.A.(Civil)/3844/2024 in WP(C)/1053/2024 (D/O) in WP(C)/1053/2024	THE STATE OF ASSAM Versus BHUPESH CH DAS	DIPANKAR NATH Sr. GA, ASSAM	MR. K N CHOUDHURY MR B K MISHRA MR. D J DAS
30	I.A.(Civil)/4032/2024 WITH LCR in RSA/250/2010 WITH RSA/250/2010	SARASWATI GHOSH and 9 ORS Versus MD.ASHIRRUDDIN AHMED	MD. A J ATIA	
		SARASWATI GHOSH and 10 ORS Versus MD.ASHIRRUDDIN AHMED		DR.B AHMED MR A A DEWAN(R-1) MR. S BANIK(R-1) MR A R BHUIYAN MR. A HUSSAIN(R-1) MR REZABUL HOQUE(R-1) MR REZABUL HOQUE(R-1)
31	I.A.(Civil)/4048/2024 in FAO/87/2024	M/S SURYA KANT SINGH Versus BARUAS INDUSTRIES AND 4 ORS	MR. D K KOTOKY MR. S NAG MR. N D SARMA A RAHMAN	MR G N SAHEWALLA MR H K SARMA MR M SAHEWALLA FOR CAVEATOR
	WITH FAO/87/2024 CAVT. NO. 08082/024,	M/S SURYA KANT SINGH Versus BARUAS INDUSTRIES AND 4 ORS	MR. D K KOTOKY MR. S NAG MR. N D SARMA A RAHMAN	MR G N SAHEWALLA MR H K SARMA MR M SAHEWALLA FOR CAVEATOR

HEARING

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025
19)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
20)	MR. B BARMAN	08-01-2025	To	10-01-2025
21)	MR B K SINGH	06-01-2025	To	10-01-2025